

JOINT COMMITTEE REPORT TO THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ)

O.A No : 125/2021 filed by Thiru. Balasubramaniam

Hon'ble NGT order dated 11.06.2021

Applicant : Thiru Balasubramaniam

Respondent : District Collector - Cuddalore and others

FACTUAL REPORT SUBMITTED BY THE JOINT COMMITTEE BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI WITH RESPECT TO ORDER PASSED BY TRIBUNAL FOR ORIGINAL APPLICATION NO. 125 OF 2021 (S2)

Based on the orders of National Green Tribunal - Southern zone, The Collector of Cuddalore district has formed a joint committee to adhere to instructions given by Hon'ble NGT (SZ) on O.A no 125 of 2021 filed by Thiru.Balasubramaniam.

The joint committee comprises of

1. The Subcollector, Chidambaram
2. The Commissioner of Chidambaram Municipality
3. The Executive Engineer , Public Works Department (WRO) ,Chidambaram
4. District Environmental Engineer, Tamilnadu Pollution Control Board, Cuddalore
5. The Executive Engineer, Tamilnadu Water Supply & Drainage Board , Cuddalore

The joint committee hereby submits a detailed report to the Hon'ble NGT (SZ).

QUESTION NO. (i) Whether the Solid Waste Management Rules, 2016 are being strictly implemented in Chidambaram Municipality.

Report

The Solid Waste Management Rules 2016 are being implemented in Chidambaram Municipality as detailed below.

Chidambaram is a Selection Grade Municipality in Cuddalore District. The town was Constituted as Municipality during 1873 and upgraded as Selection Grade in the year 1998. The extent of the town is 4.82 sq.km The town is divided into 33 wards for Administrative purpose and total number of house hold 14058. The population of the town as per 2011 census is 62153 and the present population (2021) is about 66250. The ULB has one Busstand, an important aspect is that lord Nataraja Temple is an important place in the town.

Total quantity of MSW generation of this town is 18.00 M.T per day with a per capita generation of 210 gms/day/person. The following activities under solid waste management are being carried out and the Bio degradable wet waste is handled through 4 Micro composting centres and 4 Onsite composting centres which are located in different parts of the town.

- Primary collection of Waste through door to door collection is being carried out.
- The wet waste are collected daily at every door step.
- The domestic and household hazardous waste such as sanitary napkins, diaper are collected daily and disposed through incineraters.
- E-waste, other hazardous waste and C & D waste collection also being practices.

- Animators are involved in imparting awareness and motivation to the households on source segregation through behavioural change.

The municipality is collecting the Solid waste through waste collectors daily by engaging 43 permanent municipal workers and 152 out sourced workers. 21 Battery Operated Vehicle (BOV), 7 Nos of light commercial vehicles (LCV) and 34 Nos of pushcarts are being used for primary collection of waste from household. The identified 7 Nos bulk waste generators handled the wet waste themselves in their premises through own waste processing facilities as per the instruction given by the Chidambaram municipality.

Collection and transportation status.

The following vehicles are being used based on the norms prescribed for BOVs and LCVS.

- 21 BOVs are used to 400HH/vehicle / day (3 trips)
- 7 LCVs are used at 1200 HH/vehicle / day (3 trips)
- 1 tipper lorry for collection of C & D waste and waste from market.

Processing and disposal of Solid Waste Status.

- Bio degradable waste is being handled, processed and converted as compost at Micro Composting Centres established with decentralized approach in 4 locations with a capacity of 14 TPD
- Recyclable dry waste which is saleable is being sold to local recycling vendors and waste collectors are permitted to avail the monetary benefits from sale.
- Electronic waste, rubber, tyre, tube, bottles wastes are separated at resource recovery centres (RRC) and are sold to local recycling vendors and waste Collectors are permitted to avail the monetary benefits from sale.
- Non saleable dry waste such as soiled plastic, rags, cloths, used shoes, used mattresses, pillows, rexin covers, damaged bags and other combustible materials etc., is now being transported to Ariyalur Cement industries for disposal.

QUESTION NO ii) and iii) Allegation of encroachment into the water bodies in and around Chidambaram area and discharge of untreated sewage as detailed in the application and action taken in this regard.

Report

In Chidambaram Municipal limit there were 94 encroachments in Omakulam tank, 71 encroachments in Nagacherykulam and 62 encroachments in Gnanaprakasamkulam were identified. All these encroachments in the above three water bodies have been evicted completely, and no encroachment exists in these water bodies and the discharge from the encroachments are arrested completely. With regard to the encroachments in NagacheryKulam to omakulam channel, Omakulam to GnaprakasamKulam channel (Ward No.5, Block No. 11,12,13, T.S.No. 867, 868, 953, 955 and 938), there are 19 encroachments are identified by the town surveyor (Report and sketch enclosed). 47 encroachments are also identified by surveying the Thatchankulam (report enclosed). In addition to these, other water bodies and channels have also been surveyed totally and encroachments identified in total is 520 (reports enclosed). Hence action is being taken to issue notice for eviction.

Further it is also to state that alternate site has not been provided for the evicted 227 families from the above three tanks for the past two years from the date of eviction. Proposal has been sent to the Tamil nadu Slum clearance Board for the building houses to the evicted families.

With respect to the discharge of untreated sewage into the water bodies, 403 houses have been identified and notices have issued to the encroachers under Public Health Rules 34, 35, 36 & 41. Out of 403 houses, 172 houses are located in the temple lands/encroachment / Promboke land which are not able to get UGS House service connection. Hence necessary action has been taken to get special permission from the Govt. to provide UGS house service connection to them. Action is also being taken to connect the remaining 205 houses to UGS system to prevent discharge of untreated sewage to water bodies by issuing notices to them. So far 38 houses have been effected with UGS house Service connections and action is being taken to provide house service connection to the remaining houses on or before 30.09.2021. So that the discharge of untreated sewage from the property tax assessed building will be completely arrested.

QUESTION NO iv) Measures taken to restore quality of water to enable the temple authorities to conduct the Theppotsavam.

Report

The ancient town of Chidambaram in Cuddalore District of Tamil Nadu is blessed with a large number of tanks and Ponds. In total, there are 15 tanks including 3 temple tanks which are inter connected. All these tanks have traditionally been major sources of water with a rich history, carrying religious significance. Gnanaprakasam Tank is one of the tank, in which the Theppotsavam ritual in connection with Chidambaram Natarajar Temples festival is being conducted. Over the years, this tank had been subjected to Siltation, Pollution and encroachment.

There were 96 Structural encroachment of houses had been identified near the tanks and on the bunds of Gnanaprakasam Tank, the encroachment existed for over 3 decades. The District administration and Municipal authorities have removed all the encroachments in the above tank during August-2019.

After eviction of encroachment, the municipality signed an MOU with Environmentalist Foundation of India (EFI) a Voluntary Organization that specializes in a scientific revival of Water bodies to carryout the task of cleaning and desiltingthe above tank. The EFI desilted the tank and made bunds from them on the borders of the tank. After formation of bunds Saplings were planted around the tank by the Volunteering groups such as Rotary Club and the Red Cross. Finally, fences were created around the tank to protect it and also to Prevent any future encroachment. After the cleanup drive it was seen at the onset monsoon last year when the tanks was filled with water.

There are 22 houses exists adjoining to the inlet channel of the above tank.The occupiers have made partial encroachment on the bunds of inlet channel and also discharge untreated grey water to the inlet channel, which Pollutes the Gnanaprakasam Tank. Hence notices under Public health rules 1939 Section 34, 35, 36 and 41 have been issued to the Polluters to prevent discharge of untreated grey water to the water bodies and acknowledgement obtained. They have also instructed to divert the grey water to the under ground sewerage system through the House Service Connections.

Further it is also to state that the traditional TheppotsavaMandapam at the Middle of the Tank is completely in damaged condition which needs to be reconstructed by the temple authorities to conduct the traditional festival.

QUESTION NO v) Ascertaining the nature and number of encroachments and steps taken to remove the encroachments

Report

The total number of encroachments identified in ponds and water channels is 520. Nature of encroachments are thatched houses , roof houses , toilets , compound wall ,etc. The nature of encroachments have been given in detail in the list enclosed. In addition to the Corona – 19 Pandemic issue and Suomoto writ admitted by the Hon'ble High court of Madras in W.P.No. 11993/2021, it is directed not to start any encroachment drives till 15.07.2021 and posted the matter on 13.09.2021. Hence, eviction notices are not issued so far. After getting suitable orders from the Hon'blecourt, the eviction process will be started.

QUESTION NO vi). Compliance on the directions given by the Principal Bench of National Green Tribunal in O.A No. 606 of 2018

Report

The direction given by the principal bench of National Green Tribunal in O.A No. 606 of 2018 have been complied with by the Chidambaram Municipality as detailed below.

Present status of Solid Waste Management in Chidambaram Municipality.

The quantity of MSW generation of this town is about 18 M.T / day. The following activities under Solid Waste Management are being carried out and the Bio degradable wet waste is handled through 4 Micro Composting centres and 4 onsite composting centres which are located in different parts of the town.

Collection and segregation process

The Municipality is collecting the Solid Waste through Waste collections daily through 43 Municipal permanent workers and 152 out sourced workers. 21 Battery Operated Vehicle (BOV), 7 light commercial vehicle (LCV) and 34 pushcarts are being used for primary collection of waste from households. The collection of waste by bulk waste generators Separated by themselves and wet waste is being handled by them in their premises.

Transportation

- 21 BOV vehicles are used at 400HH/vehicle / day (3 trips)
- 7 LCV vehicles are used at 1200 HH / vehicle / day (3 trips)
- Primary collection at door steps is being done and wastes collected are directly transported to processing centres.
- 21 BOV and 7 LCV covering 14058 households and 2623 commercial shops.
- 1 Tipper lorry for collection of C & D waste and waste from markets.

Processing status and disposal of Solid Waste

- Bio degradable waste is being handled, processed and converted as compost at Micro Composting Centres established with decentralized approach in 4 locations with a capacity of 14 TPD
- Recyclable dry waste which is saleable is being sold to local recycling vendors and waste collectors are permitted to avail the monetary benefits from sale.
- Electronic waste, rubber, tyre, tube, bottles wastes are separated at resource recovery centres (RRC) and are sold to local recycling vendors and waste Collectors are permitted to avail the monetary benefits from sale.
- Non saleable dry waste such as soiled plastic, rags, cloths, used shoes, used mattresses, pillows, rexin covers, damaged bags and other combustible materials etc., is now being disposed to Ariyalur Cement industries.

Bio – Remediation of legacy waste

Revamping of dump site through Bio-mining to Recover the land at Compost yard in Chidambaram Municipality.

The Solid Waste Collected by the Chidambaram Municipality for the past 40 years is disposed in the Compost yard of 4.48 Acres land located at C. Thandeshwaranallur. The estimated value of the legacy waste dumped at the compost yard as surveyed during April – 2018 was 86707 M³.

The Government of Tamil Nadu Sanctioned bio mining of 52000 m³ of legacy waste dumped at compost yard in Phase – I and granted Rs. 336 laks for the removal of 52000 M³ legacy waste. The Bio mining work was entrusted to M/s. Zigma Global Environ Solutions Private Limited, Erode and Chidambaram Municipality engaged the Centre for Environmental Studies (CES), Anna University, Chennai as consultant.

The Contract firm has completed the processing of 52000 M3 of legacy waste as per the agreement condition on 05.07.2021 and the segregated fractions are disposed of as per the tender conditions and the same was duly certified by the Centre for Environmental studies (CES), Anna University, Chennai. Nearly 3 Acres of land reclaimed due to this activities.

A proposal for Bio mining of balance quantity of legacy waste at compost yard has been prepared at an estimated cost of Rs.280.00 lakhs and sent to Govt. of Tamil Nadu for sanction in Phase – II under SBM.

Liquid Waste Management

Old underground sewerage system was implemented in Chidambaram town during the year 1969. Due to aging of pipes in collection system and pumping main the old UGS system had not been functioning properly. Hence it was decided to implement a new UGSS to Chidambaram town.

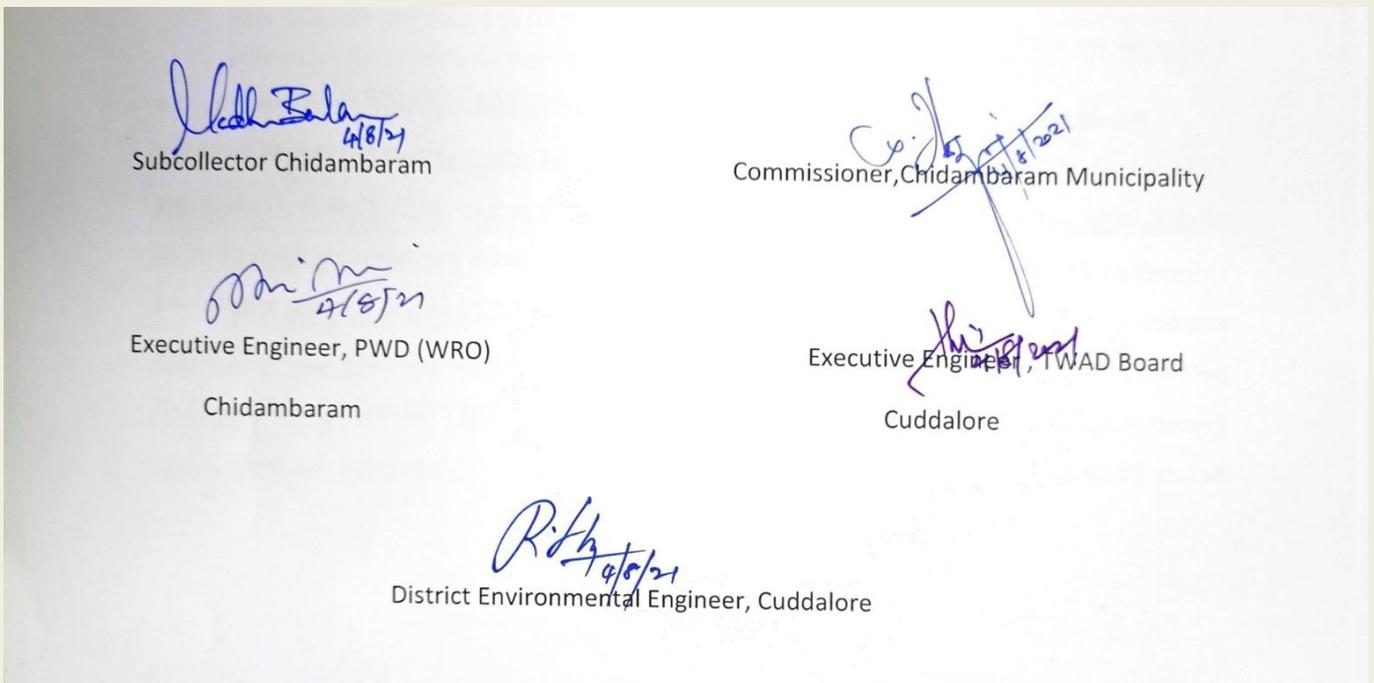
Providing UGSS to Chidambaram Municipality was administratively sanctioned by the Government of Tamil Nadu for an amount of Rs. 7562.23 lakhs as per G.O.(D) No. 28/MA&WS (MAIII) Dept / Dated : 27.01.2014. The work was awarded to M/s. Keyem Engineering Enterprises & M/s. Pure Enviro Engineering Pvt. Ltd. The work has been completed in all respects and the scheme is put into beneficial use from 28.05.2020 and it is being maintained by TWAD Board. Under the new Scheme, 10,000 House service Connections could be given. Presently 6312 HSC are shifted to new system and the remaining HSC will be shifted on or before 30.09.2021.

Since the Collection of sewerage in old system was discharged to the open drain at 3 pumping stations, necessary arrangements have been made to interlink the sewerage collected in the old system to the new sewerage pumping stations to avoid discharge of sewerage into the open drain. Further sewerage over flow in the old UGS System at 16 locations have been plugged to arrest the flow of sewage in to the SWD.

At present the sewages collected through Old UGSS and New UGSS in Chidambaram town is being pumped from 3 Newpumping stations to the sewerage Treatment Plant at Lalpuram and Treated properly then let out as per the Pollution Control board norms.

The Chairman of Tamil nadu Pollution Control Board (TNPCB) has appointed District Environmental Engineer as the committee member. He has also made joint inspection with municipality officers and given a report which states that compliance of Chidambaram municipality to the directions given by the Principal Bench of National Green Tribunal in O.A No. 606 of 2018 is satisfactory. The report of the TNPCB is also enclosed.

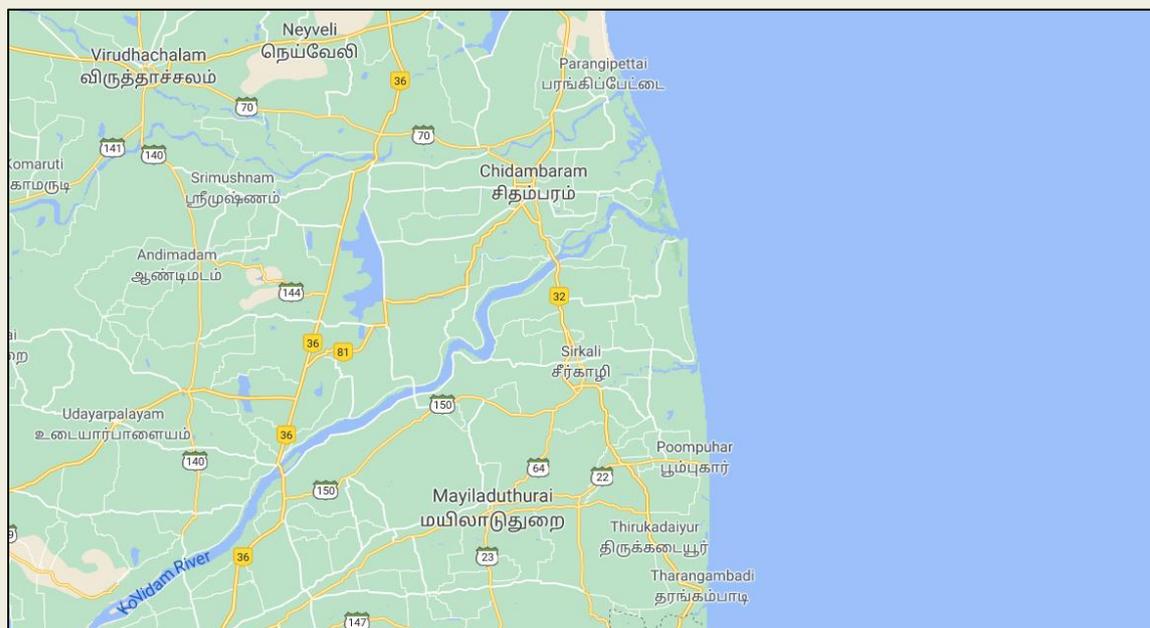
Detailed information on encroachments, Water body polluters, steps taken by district administration to restore water bodies in chidambaram are enclosed along with this report.



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PROFILE OF CHIDAMBARAM

Chidambaram is a selection grade municipality within revenue district of Cuddalore and is located at a distance of 240 kms from Chennai. Getting its municipality status in 1873, Chidambaram is one of the oldest municipalities of Tamilnadu. Geographically, it is located on the plains of River kollidam which is a distributary of River Cauvery.



Some of the basic data about Chidambaram municipality is listed below :

| | |
|---|---|
| Area (sq.km) | 4.80 sq km |
| No of wards | 33 |
| No of streets | 132 |
| Length of streets | 66.025 kms |
| Length of water mains | 19.372 kms |
| Length of sewer | 26 kms |
| Length of open drains | 36.320 kms |
| Total population | 62153 |
| No of water supply service connections | Domestic – 6016 Non domestic – 168 Total – 6184 |
| No of OHTs | 4 |
| No of vehicles for garbage collection | 5 |
| No of sanitary staff | 129 |
| Area of compost yard | 4.80 Sq.Acre |

Proceedings of the District Collector, Cuddalore.**Present: Thiru.K.Balasubramaniam.I.A.S.,**

V3/16178/2021

Dated.03.08.2021

Sub: Committee - Cuddalore District - order of National Green Tribunal, Southern Zone, Chennai - Formation of Joint Committee - reg.

Ref: 1) Original Application No.125 of 2021 (SZ), dated.11.06.2021. Before the National Green Tribunal, Southern Zone, Chennai.
2) Communication to the Sub Collector, Chidambaram vide R.C.No.V3/16178/2021, dated.28.06.2021.

Order:

Whereas, The Hon'ble National Green Tribunal in the reference cited has directed to constitute a Joint Committee to inspect the water bodies in & around Chidambaram and submit a report. As per orders of Hon'ble National Green Tribunal, Southern Zone, Chennai, a Joint Committee is constituted with the following members.

| Sl.No | Joint Committee Members |
|-------|--|
| 1. | The Sub Collector, Chidambaram. |
| 2. | The Commissioner, Chidambaram Municipality, Chidambaram. |
| 3. | The Executive Engineer, Public Works Department (WRO), Chidambaram. |
| 4. | A Senior Officer, Tamilnadu Pollution Control Board, Cuddalore. |
| 5. | The Executive Engineer, Tamilnadu Water & Drainage Board, Cuddalore. |

The appointed members are hereby instructed to adhere all instructions specified in the Original Application No.125 of 2021 (SZ), dated.11.06.2021 and Submit report before National Green Tribunal, Southern Zone, Chennai within the time specified by the Hon'ble Tribunal.

Sd/-K.Balasubramaniam,
District Collector,
Cuddalore.

/t.c.b.o/

for District Collector,

To:

The Officials concerned.

03/08/2021

Brief description about Under Ground Sewerage Scheme to Chidambaram Municipality in Cuddalore District

The Chidambaram Municipality is a First Grade Municipality in Chidambaram legislative constituency. The existing sewerage scheme to Chidambaram Municipality was executed during the year 1969 is fully defunct and beyond rejuvenation. To maintain the sanitation in hygienic condition of Chidambaram Municipality, the Govt of Tamil Nadu has been given administrative approval in G.O (D) NO: 28 /MA & WS (MA - 3) dated 27.01.2014 for Rs. 7562.23 lakhs to provide new Underground sewerage scheme.

The scheme has been taken up under UIDSSMT Grant of Rupees 3787.33 lakhs, interest free loan of Rupees 1549.36 lakhs, funding from IUDM of Rupees 2211.00 lakhs and local body contribution of Rupees 14.54 lakhs. The population benefited under this scheme in present population (2015) is 65600, Intermediate population (2030) is 78200 and the ultimate population (2045) is 90800. This Scheme covering all the 33 Wards.

The components executed under this scheme is as detailed below:

| S.No | Name of component | Total |
|------|--|-----------|
| 1. | Length of sewerline – Pumping Main, Gravity main (150mm – 900mm dia RCC/Stoneware/CI pipe) | 55712 m |
| 2. | No of Manholes | 2141 Nos |
| 3. | No of Pumping station | 3 Nos |
| 4. | House service connection | 10000 Nos |
| 5. | Sewerage treatment plant (Activated Sludge Processing – ASP Technology) | 1 No. |

The sewage generated from this town is collected through the collection system which is divided in to 4 zones. At present, the sewage collected at about 7.20 MLD is treated by adopting Activated Sludge Process Technology. This Scheme was inaugurated by the Honourable Chief Minister of Tamil Nadu on 28.05.2020. Now the scheme put into beneficial use.

Executive Engineer,
TWAD Bd, RWS Dn Cuddalore

SOLID WASTE MANAGEMENT POLICY AND STRATEGY FOR CHIDAMBARAM MUNICIPALITY

(Following the SWM Rules 2016)



Commissionerate of Municipal
Administration
TamilNadu

PRESENT STATUS OF SOLID WASTE MANAGEMENT IN CHIDAMBARAM MUNICIPALITY

1.1 INTRODUCTION

Chidambaram Municipality is situated in the gate way of Cuddalore. Chidambaram is a Selection Grade Municipality in Cuddalore District. The town was constituted as Municipality during 1873 and upgraded as selection grade in 1949 and Selection Grade in the year 1998. The extent of the town is 4.82 Sq.Km.

The town is divided into 33 wards for administrative purpose and total number of household is 15166. The population of the town as per 2011 Census is 62,153 and the present population (2021) is about 56232. The ULB has one Bus stand, an important aspect is that lord Nadaraja Temple is also an additional important place in the Town.

Total quantity of MSW generation of this town is about 18.00 MT/Day with a per capita generation of 210 gms / day / person. The following activities under solid waste management are being carried out and the biodegradable wet waste is handled through 4 MCCs and 4 OCCs which are located in different parts of the town.

- ✓ Primary collection of waste through door to door collection is being carried out
- ✓ The wet waste are collected daily at every door step
- ✓ The dry waste is being collected once in a week i.e. on Wednesday
- ✓ The domestic and household hazardous waste such as sanitary napkin, diaper are collected daily and disposed through incinerators installed in MCCs.
- ✓ E Waste, other hazardous waste and C&D waste collection to be practiced.
- ✓ Animators are involved in imparting awareness and motivation to the households on source segregation through behavioral change.

1.2 QUANTITY OF WASTE GENERATION

Chidambaram Municipality generates about 18 MT of solid waste per day. Sources and types of waste in Chidambaram was ascertained by conducting random sampling survey in three different areas-residential, commercial and slums during three different occasions-Week days, holidays and festive season and the same is indicated as below. The per capita waste generation is assessed as 210 gms.

Table 1: Waste Generation

| Source of Waste | No. of HH/ Assessment | Per Capita Waste generation (in grams) | Waste Generation in TPD | | | Inert, Silt and C & D Waste | Total Waste Generation in TPD |
|-----------------|--------------------------|---|----------------------------|--------------|-----------|-----------------------------------|-------------------------------------|
| | | | Wet Waste | Dry Waste | Total | | |
| Domestic | 14058 | 210 | 7 | 5 | 12 | 1 | 18 |
| Commercial | 2623 | - | 0.5 | 1.5 | 2 | | |
| BWG | 7 | - | 0.7 | 0.3 | 1 | | |
| Veg market | 2 | - | 1.5 | 0 | 1.5 | | |
| Fish market | 1 | - | 0.5 | 0 | 0.5 | | |
| Total | 16692 | 210 | 10.2 | 6.8 | 17 | 1 | 18 |

1.3 DOOR TO DOOR COLLECTION AND SEGREGATION

The Municipality is collecting the solid waste through waste collectors daily through 43 municipal workers and 152 outsourced workers. 21 BOV and 34 pushcarts and 7 nos of Light Commercial Vehicles (LCV) being used for primary collection of waste from household. The collection of waste by bulk waste generators themselves and wet waste is only being handled by them in their premises. The level of door to door collection and segregation of waste at source is indicated as below;

Table 2: % of D2D collection & source segregation

| | |
|--------------------------------|--------------|
| Waste Generation | 18 TPD |
| Door to Door Collection | 100 % |
| Source Segregation | 80% |

1.4 COLLECTION AND TRANSPORTATION

The details of availability of vehicles for primary collection and requirement based on the norms prescribed for BOVs and LCVs and action plan for fulfilling the gaps is indicated below:

- ✓ BOV Vehicles are used at 400 HH/vehicle /day (covering 3 Trips)
- ✓ LCV vehicles are used at 1200 HH/Vehicle/day (covering 3 Trips)

- ✓ Primary collection at Door steps is being done and wastes collected are directly transported to processing centre. This is being done using
- ✓ 21 BOV and 7 LCV covering 14058 House Holds AND 2623 Commercial Shops
- ✓ 2 no Tipper Tractor (Four car street) and 1 No. LCV for are used for 2623 Commercial
- ✓ 1 Tipper Lorry for collection of C&D Waste
- ✓ Secondary collection and Transportation partially achieved.
- ✓ 1 Tipper lorry for collection of waste from Market

Chidambaram Municipality has identified about 7 Bulk Waste Generators within the municipal limit and they have been instructed to set up their own waste processing facilities within their premises. Necessary register for BWGs is being maintained as per the guidelines provided.

It has been estimated that about 0.700 TPD of solid waste being generated by the BWGs and they are maintaining the waste processing facilities within their premises. In this way, about 3.8 % of the total waste is handled by BWG which reduces the burden of the Municipality due to the mandate provisions made in SWM Rule 2016.

1.5 PROCESSING STATUS ON DISPOSAL OF SOLID WASTE

The Municipality is handling the bio degradable portion of the solid waste through 4 MCCs and 4 OCCs with a total capacity of 18 TPD. The features of SWM activities on processing and disposal of waste are as follows.

- ✓ Biodegradable waste is being handled partially, processed and converted as compost with a daily capacity of 9 TPD as against total quantity of 8TPD with 90 percent.
- ✓ Micro Composting centres have been established with decentralized approach in 4 locations with a capacity of 14 TPD
- ✓ On site Composting Centres have been set up in 4 locations with a total capacity of 2.5TPD
- ✓ Recyclable dry waste which is saleable is being sold to recycling vendors and the waste collectors are permitted to avail the monetary benefits from sale.
- ✓ Non saleable dry waste such as soiled plastic, rags, cloths, used shoes, used mattresses, pillows, rexin covers, damaged bags and other combustible materials etc., is now being disposed to cement industries

ACTION PLAN

The infrastructural facilities pertaining to the solid waste management shall be considered as two categories:

- (1) Immovable infrastructure i.e., the land and the facility developed based on the desirable technology to process and disposes the Solid waste being generated on daily. This has to be developed considering the future vision and population projection for a period of minimum of 10 years.
- (2) Movable infrastructure i.e. the vehicles need to determine based on the life of the vehicle and quantity of waste to be transported on daily basis without stagnation and accumulation for long period.

Considering the projected population for the year 2030 the requirement of the processing facilities is determined and the gap is analyzed for future development. Whereas the movable infra i.e., the vehicles requirements are determined for the present population and garbage quantity and the gap analysis has to be done as continuous process in every year.

At present, the total quantity of waste generated is 18 TPD. In the next ten years i.e., 2030, with the increase in population, quantity of waste will obviously increase by 15% (20.7TPD). The capacity of the Micro Composting Center and Onsite Composting Centers available at present is sufficient to handle the increased generation of waste in the next five years and the Municipality is insisting home composting and barrel composting in the residential areas to process the generated of waste.

The normal practice of analyzing the requirement of vehicles based on the increase in population and quantity of waste on a sustainable basis will be followed. In the same manner, sufficiency of workers will be analyzed and action will be taken to fill the gap either through engaging Self Help Groups or by engaging workers through Outsourcing agency.

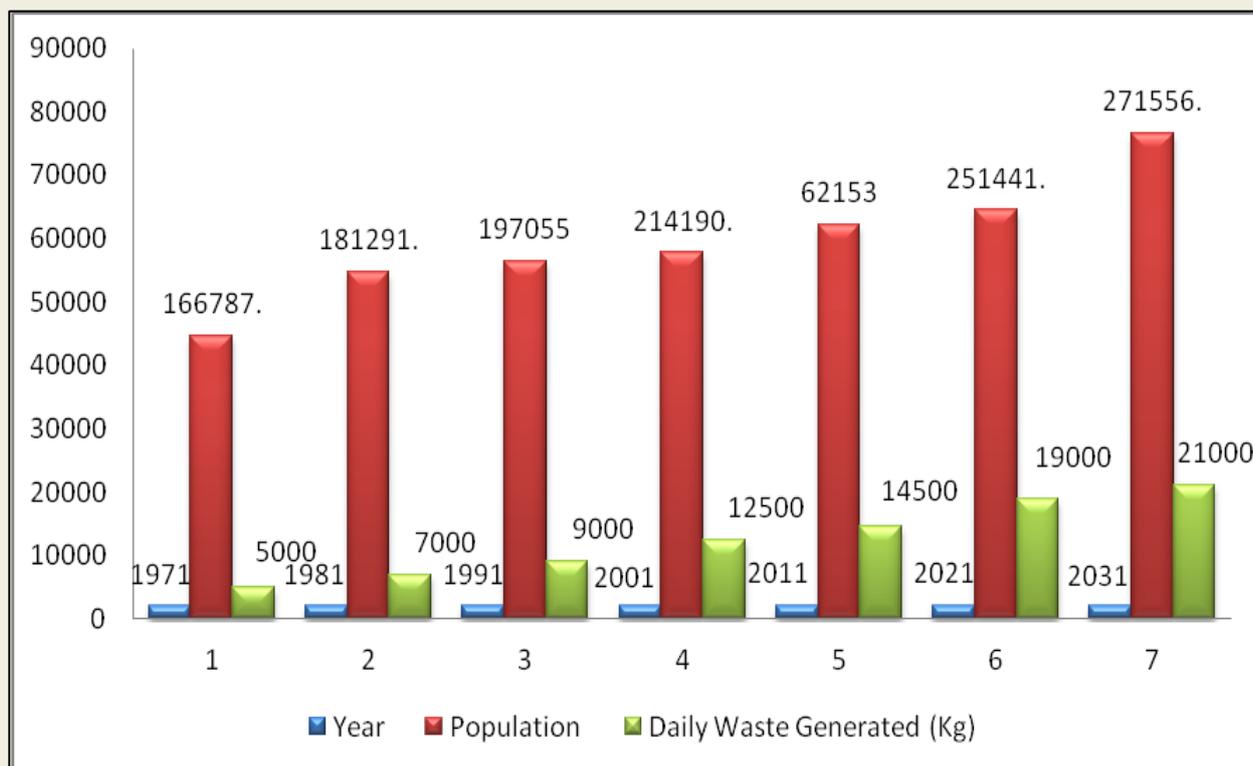


Figure: 2 Projection of Population and weight Chart

2.1 DOOR TO DOOR COLLECTION AND SEGREGATION AT SOURCES

- ✓ Presently D2D collection of generated waste is achieved 100%, however in-anticipation of Population growth, expansion of households and vertical expansion of town, Continuous IEC activities is planned to have sustainability in maintaining 100% D2D Collection.
- ✓ For source segregation, awareness is given by Animators/SHGs to citizen/waste generators to insist the need of continuous effort on segregation of waste as Wet (Bio-degradable) and Dry (Non Bio-degradable / Recyclable / Inert) Waste and Home Composting which will considerably reduce the quantity of collection.

2.2 COLLECTION MECHANISM OF DIFFERENT TYPES OF SOLID WASTE

As per the Solid Waste Management Rule 2016 its mandates, waste generators/citizens are responsible for the management of their waste at the source of its generation. They should take responsible for source segregation as bio-degradable & non bio-degradable waste (recyclable and inert waste). The segregated waste will be collected properly by the sanitary workers every day.

In Chidambaram Municipality the size and volume of solid waste both wet waste and dry waste (bio-degradable & non bio-degradable waste) is daily generated only 18TPD. Hence it is decided to have Decentralized Processing Centre for both wet and dry waste at local level without exceeding 4500 households per processing centers which will pave a path to achieve 100 % Door to Door collection sustainably with minimum transportation cost by avoiding the secondary transportation and secondary storage bins/ stations. Accordingly, route chart with earmarked vehicles for collection, deputation of waste collectors, prescribed time for each trip are finalized and all the households in the Urban Local Body have been educated for behavioral changes through an effective IEC program by engaging Animators.

D2D Collection and Segregation of Domestic Solid Waste



Figure:3 D2D Collection and Segregation of Domestic Solid Waste

At present, primary collection of waste on Door to Door basis is being effectively done by utilizing 21 BOV and 34 pushcarts. The entire collection is being carried out with the engagement of 195 sanitary workers in Chidambaram Municipality.

2.3 WET WASTE COLLECTION (Bio Degradable waste):

Wet Waste includes all items that are considered Bio Degradable or soiled items, kitchen waste such as stale food, fruits and vegetables. The details of disposal mechanism of wet waste are discussed below.

- ✓ At present, domestic waste is being collected on day to day basis using 21 BOV and 7 LCV, collection process effected using only BOV and LCV with the total elimination of pushcarts.

- ✓ Route chart are prepared for each vehicle, each waste collectors with designated streets,households and trips.
- ✓ Wet waste from the commercial area is collected by using the earmarked Light commercial vehicles.
- ✓ Market waste is being collected using the available tipper Tractors.
- ✓ Domestic Hazardous waste such as Diapers, Napkins, blood stained cottons etc. are separately collected during the wet waste collection and sent for incineration on daily basislocated at the existing dump yard.

2.3.1 Existing Wet Waste Processing Mechanism in Chidambaram Municipality

At present, 8 MT of wet waste is being processed in the 4 MCCs, 4 OCCs and through households practicing Home Composting. The details of waste processing followed is given in Table 6

Table: 6 Wet Waste Processing in Tambaram Municipality.

| S.No | Methods of Composting | Capacity of Composting in MT |
|--------------|--|------------------------------|
| 1 | Micro Composting Centre - 4 | 14 |
| 2 | Onsite composting Centre - 4 | 2.5 |
| 3 | Home Composting (32 Nos. HHs Practicing) | .003 |
| Total | | 16.53 |

The details of wet waste processing facilities maintained by the Municipality viz., MCC, OCC, vermin composting and details of household practicing Home Composting is detailed below

a. **Micro Composting Centers (MCC):**

The municipality has established Micro Composting Centres in 4 locations with the average capacity of 4 MT covering 14058 households respectively with total of 33 wards.

The details of locations are tabulated in below Table:

Table: 7 MCC Details

| S. No | MCC Location | No of Wards | No of House hold | Popu-lation | Wet waste Quantity | Capacity of the wet waste processing facility (MT) | Present status (Proposed / Ongoing) |
|--------------|---------------------|-------------|------------------|--------------|--------------------|--|-------------------------------------|
| 1 | Office site 1 and 2 | 17 | 7286 | 29144 | 6.814 | 8 | Completed |
| 2 | Rajalakshminagar | 7 | 3079 | 12316 | 1.500 | 3 | Completed |
| 3 | Vaageesannagar | 9 | 3693 | 14772 | 1.893 | 3 | Completed |
| Total | | 33 | 14058 | 56232 | 10.207 | 14 | - |

**Figure : 5 Micro Composting Centres**

b. Onsite Composting Center (OCC) for Garden waste Collection

The waste generated at parks, horticultural waste and cut down tree branches are addressed by developing Onsite composting facility wherein the above wastes along with the daily collected waste from the nearby households are processed. Chidambaram Municipality had established 4 Nos. of Onsite Composting Center with a handling capacity of 2.5 TPD as detailed below:

Table: 8 Details of Onsite Compost Centers

| S. No | On site Compost centre Location (Name of the park) | Capacity of the wet waste processing facility (TPD) |
|-------|---|--|
| 1 | M.S Nagar | 0.5 |
| 2 | Ponnambala Nagar | 0.5 |
| 3 | Kanagasabai Nagar | 0.5 |
| 4 | Kanagasabai Nagar Zone | - |

**Figure 6. Onsite Compost Center in Chidambarm Municipality**

C. Home composting

Chidambaram Municipality is steadily moving towards promoting home composting with the involvement of citizen. IEC activities are carried out to encourage home composting among the households so as to motivate them to process the wet waste generated by them. This is done by utilizing the services of Animators. At present 34 Households are practicing home composting, processing about 30 Kg/day of wet waste (biodegradable waste).

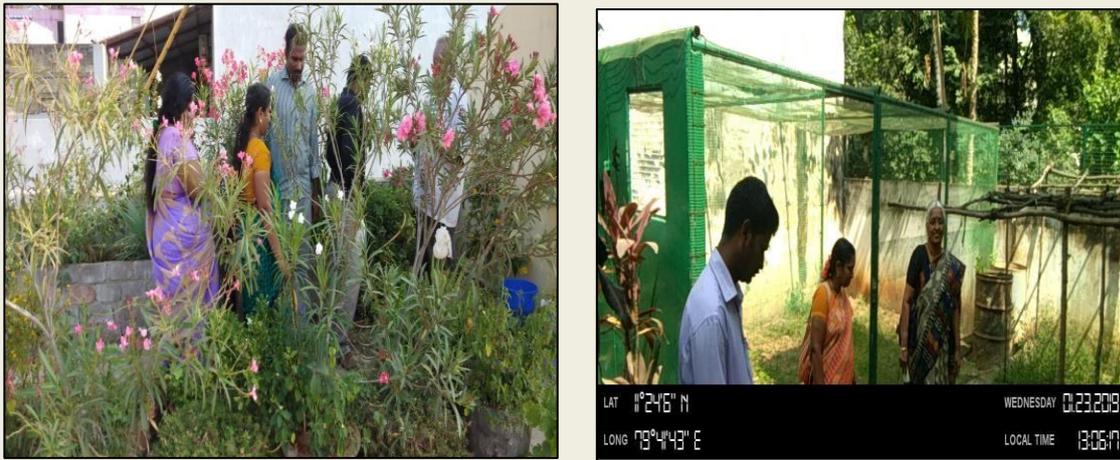


Figure : 7 Home Composting

2.4 ROUTE MAPPING AND TRIP CHART MECHANISM

The Route chart for collection and disposal of wet waste to the earmarked decentralized Micro composting centers and onsite composting centers is prepared by classifying the collection areas into areas adjoining the processing centers, nearer to the collection centers and farther distance from the collection centers.

2.4.1 Route map of Chidambaram Municipality

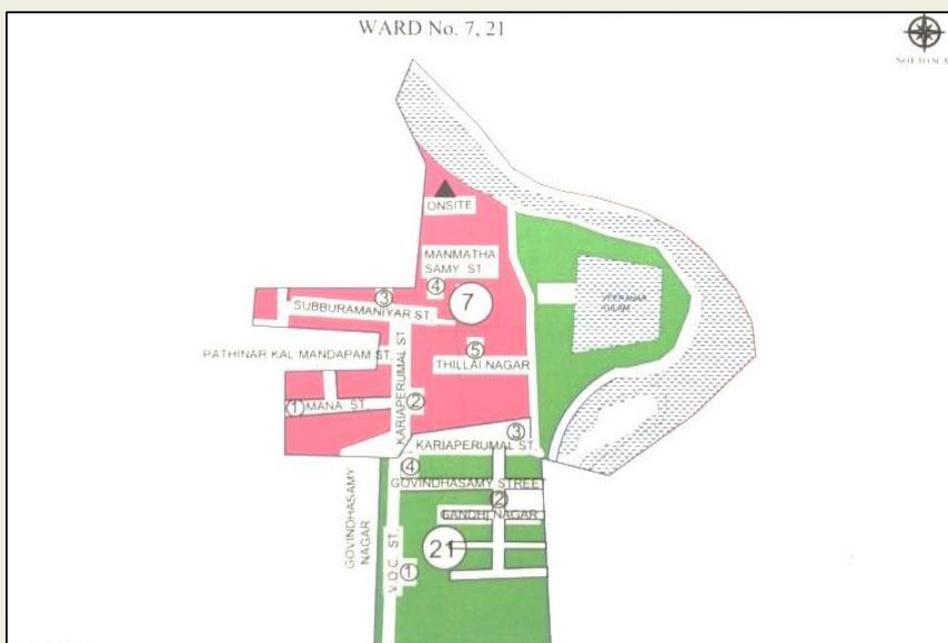


Figure:8 Route Chart for Door to Door Collection

Sanitary Inspector: V. Palanisamy

Sanitary Supervisor : Thillainayagam / Baskar

The trip chart, the workers in charge, supervisors in charge are also finalized for each decentralized Micro composting centers covering the details of number of households are disclosed to the Residential Welfare Association (RWA) and the public for awareness and cooperation with the Municipality.

2.5 BULK WASTE GENERATORS (BWG)

According to the Solid Waste Management Rules 2016, Bulk Waste Generators contribute substantial amount of waste-nearly 3.8% of the daily waste. Bulk Waste Generators are responsible for managing their own waste. Chidambaram Municipality has identified 7 BWGs comprising 1 Temple, 5 Hotels, 1 Kalyana Mandapam in accordance as defined in SWM Rules 2016.

Register related to the BWGs are being maintained as per the guidelines provided in the SWM Rule 2016 and CPHEEO manual.

Total waste generated to the tune of 0.700 TPD is being handled by the BWGs themselves with 7 BWG are processing their waste by following Barrel composting method. In this way about 3.8 % of waste is reduced by the Municipality at the collection stage itself as per the provisions of SWM Rule 2016.Hence entire wet waste generated in the ULB is addressed by disposing it scientifically.

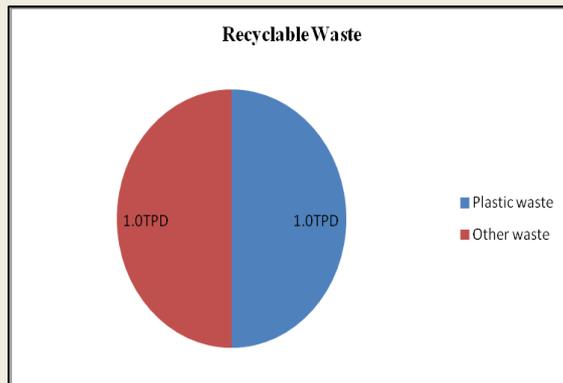


Figure:9 Bulk Waste Generators- Onsite Composting

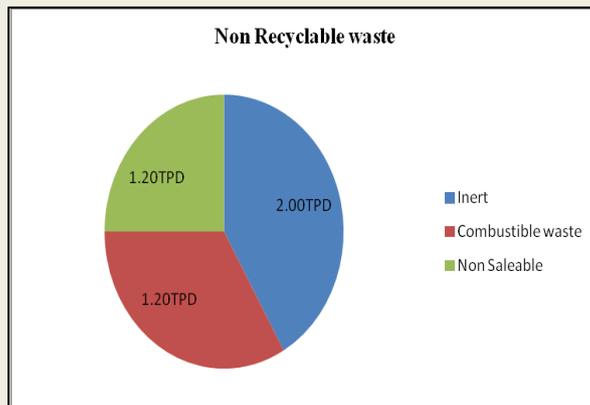
2.6 DRY WASTE (NON-BIODEGRADABLE) COLLECTION

Dry Waste includes all items that are not considered Wet (Bio Degradable) or soiled items. This includes both recyclable and non-recyclable materials. The details of composition of dry waste such as Recyclable waste and Non-recyclable waste is given below.

Composition of Dry Waste



Recyclable (Saleable) wastes sold to local recyclers/vendors and sold amount to be paid to sanitary workers as incentive



Non Saleable and combustible fraction sent to M/S Ultratech Ariyalur

Figure : 10 Composition of Dry Waste

- ✓ Dry Waste is being collected on Wednesdays of every week,
- ✓ About 2.0 MT of collected recyclable waste is sold to the authorized vendors/Recyclers available in and around Chidambaram Municipality every week. The sold amount is distributed to sanitary workers who involved in the collection task, to motivate the workers to play a key role in this collection mechanism.
- ✓ A separate register is being maintained for getting necessary acknowledgement from the sanitary workers for the receipt of amount by them.
- ✓ The existing non-recyclable/non-saleable fraction of waste is transported to Ariyalur Ultra Tech Cement Factory Pvt Ltd for usage as fuel. An MOU between the ULB and Ariyalur Ultra Tech Cement Factory Pvt Ltd had been entered to this effect.
- ✓ Also, the ULB has a plan to use the plastic and combustible fraction of waste in the Pyrolysis plant that will be established in Chidambaram Municipality to achieve a sustainable solution for disposal of this fraction of waste.

2.7 DOMESTIC HAZARDOUS WASTE & E WASTE COLLECTION

- ✓ Domestic Hazardous waste such as Diapers, Napkins, blood stained cottons, Paramedical wastes are separately collected and sent to Ariyalur Cement Factory in a covered bags and proposed to erect incinerators in all the MCCs after purchasing.
- ✓ The other domestic hazardous waste are being collected along collected during the daily wet waste collection and there is a proposal to establish a Resource Recovery Centre collection centre at Thandeswara Nallur Compost yard located in Non Municipal area , Rigorous IEC activities have been carried out to educate the Public regarding the establishment of separate centre for the deposition of domestic hazardous waste and E-waste generated by them and they are encouraged to deposit such wastes in these center on their own.

2.8 BIOMEDICAL WASTE:

- ✓ Register Containing the Name, Location, and the name of disposal facilitators of Nursing homes and Hospitals are maintained by the ULB for reference and information.

- ✓ Though the ULB does not handle the Bio medical wastes generated in the Hospitals/ Nursing homes/clinics operating in the ULB, awareness is generated among them through IEC activities to handle the biomedical waste by the authorized facilitators notified by TNPCB.
- ✓ The clinics and Nursing homes have been sensitized to prominently display the name of authorized facilitator in their place for the awareness of the public at large.

2.9 CONSTRUCTION & DEMOLITION WASTE:

- ✓ The C&D waste generated by the Chidambaram Municipality (About 1 TPD) is mainly consumed by public themselves for filling the basement, foundation within their premises and a very meager quantity expected to be disposed is collected by earmarked vehicle.
- ✓ A space is earmarked in ward No. 2 near Rajalakshmi Nagar (around 1 acres), where generators will be encouraged to deposit the C& D waste or the ULB will transport the C&D waste on its own using a private operator by levying prescribed fee from the generators and such wastes will be finally used for filling low lying areas and pot holes.
- ✓ By suitably the methodologies for scientific processing and disposal of entire fraction of waste (Both wet waste and dry waste) generated in the ULB as described above, a holistic solution to the problem of Solid Waste Management is attained by Chidambaram Municipality.

2.10. DISPOSAL OF LEGACY WASTE AND RECLAMATION OF DUMP SITE.

The compost yard with an extent of 4.58 acres of land has been dumped with legacy waste for a period of four decades made this a dump yard. This dumped waste polluted the soil and contribute the unpleasant environment and social impact in the surrounding area of the site. As a first kind of its nature the bio mining done at kumbakonam municipality has been visited and the details of material retrieved through the process and the way of land reclaimed has been observed. Following this a detailed proposal has been prepared and permission has also been obtained to carry out the bio mining work (at Phase I) at the said site in Chidambaram municipality at estimated cost of Rs. 2.73crore to reclaim the land of 2.5 acres out of 4.58 acres land by removing the dumped legacy waste of 52000 cum through bio mining. Further and proposal has been send to the Government for claiming additional quantities 36000 Cum as Phase II



Figure : 11 Bio-Mining

3. POLLUTER PAYS PRINCIPLE

SWM Rules 2016 authorizes to prescribe user fee from time to time as deemed appropriate and collect the fee from the waste generators. Accordingly, Chidambaram Municipality has framed a bye-law and published in district gazette following procedure for the enforcement of the same. Criteria for levying of spot fine for persons who litters or fails to comply with the provisions of these rules have also been highlighted in the bye-law.

4. CAPACITY BUILDING OF SANITARY WORKERS

To attain the system sustainability in solid waste management periodical refreshment training is planned and training given to 60 sanitary workers and the balance will be given in a phased manner.



Figure : 9 Capacity Building of Sanitary Workers

5. COMMUNITY AWARENESS

The more the participation, sooner we accomplish any mission. Recognizing this, Community participation and awareness has been given high priority in the SWM Rules-2016. Public awareness through Information, Education and Communication (IEC) campaign thru inculcate of the citizen/waste generators on the following is being undertaken:

- ✓ Not to litter i.e. throw or dispose of any waste such as paper, water bottles, liquor bottles, soft drink canes, tetra packs, fruit peel, wrappers, etc., or burn or burry waste on streets, open public spaces, drains, water bodies.
- ✓ Minimise the generation of waste and insist to reuse the waste to the extent possible.
- ✓ Practice segregation of waste into bio-degradable, non-biodegradable (recyclable and combustible), sanitary waste and domestic hazardous wastes at source.
- ✓ Storage of segregated waste at source in different bins;
- ✓ Handover segregated waste to waste pickers, waste collectors, recyclers or waste collection agencies.
- ✓ Pay monthly user fee or charges to waste collectors or local bodies or any other person authorised by the local body for sustainability of solid waste management.
- ✓ Additionally giving awareness for plastic ban and motivate public to go green.
- ✓ Towards Zero Waste Target to be achieved through practicing the concept of reduce, reuse, recycle and recover in a concerted manner

Community Awareness/ IEC activities



Figure: 10 Community Awareness/ IEC activities

6. SALE OF MANURE GENERATED

The end product viz., manure generated from the MCC / OCC will be sold to farmers at marginal cost and the Department of Horticulture/ Agriculture will be roped in for the periodical intake of manure generated at the centers. Steps are being taken to effect an agreement between TANHODA and the Office of CMA to this effect.

Further, the revenue generated through the sale of manure is disbursed to the sanitary workers working in MCC/OCC as an incentive.

A separate register is being maintained for the production and sale of manure in each and every MCC/OCC with the details of manure produced, to whom sold, sale value, and details of amount disbursed to sanitary workers.



Figure: 11 Manure Sales

7. TIME FRAME ON ACTION PLAN

| Sl.No | Action Plan | Timeline |
|-------|---|--|
| 1 | 100 % Door to Collection | Achieved |
| 2. | 100 % Source Segregation | Partially achieved, Fully Achieved before 31.03.2022 |
| 3 | Prevention of burning and throwing the waste to the water bodies | Achieved |
| 4. | Communicating the Reduce Reuse Recycle to the community | Continuous process |
| 5. | Bye law pertaining to the Solid waste Management Rule 2016 and Plastic waste management Rule 2016 | Framed and Implemented |
| 6. | Processing the Wet waste including all types of green waste , and disposing the dry waste | Achieved |
| 7. | Processing the saleable dry waste | Achieved |
| 8. | Processing the non-saleable dry waste | Achieved |
| 9. | Identifying the storage facility for domestic hazardous waste and E waste | Achieved |
| 10. | Identifying the storage facility and disposal mechanism for construction debris | Achieved |
| 11. | Biomining | Achieved in Phase I 52000 m3 of legacy waste processed and disposed Phase 2 Proposal for biomining of remaining 36000 m3 legacy waste of Govt. |
| 12. | Battery Operated Vehicle(21Nos) & Light commercial vehicle (7Nos) | Achieved |
| 13. | Bin free city | Achieved |
| 14. | Integration of informal sectors/ SHGS | Completed |
| 15. | Dump free city | 31.03.2022 |

**Commissioner
Chidambaram Municipality**

ENCROACHMENT DETAILS IN WATER BODIES – ACTION TAKEN

The ancient town of Chidambaram in Cuddalore district of Tamil Nadu is blessed with a large number of lakes and ponds. In total, there are 15 lakes, including 3 temple tanks and the combined surface areas of these lakes is around 100 acres with a rough storage capacity of 50 crore litres.

The names of the tanks are: Vannan Kulam, Easwaran Kulam, Aanai Mettu Kulam, Nagachery Tank, Periya Anna Kulam, Gnanaprakasam, Ayikulam, Kumarankullam, Palamankulam, Thatchana Kulam, Ommakulam, Thillai Amman Koil Kulam, Elamai Akkinar Kulam, Kariaperumal Kulam, and Chinna Anna Kulam.

All these tanks have traditionally been major sources of water with a rich history, carrying religious significance. Over the years, however, these water bodies have been subjected to siltation, pollution and encroachment.

During August 2019, 400 encroachments in three tanks – Gnanaprakasam kulam, Omakulam, Ayikulam were removed.



Omakulam encroachment eviction in Aug 2019

Following National Green Tribunals order dated, encroachments in the remaining ponds within Chidambaram town was surveyed by a team of surveyors. Total of 520 encroachments were identified from The whole list of encroachments in ponds and water channels are attached below

Water Bodies Details

| No. of Water bodies | Name of the Water bodies maintained by ULB | Extent of water bodies in Acre | GPS Co-ordinates | | UNI No | At present whether water available in water bodies |
|---------------------|--|--------------------------------|------------------------|------------------------|----------------------------|--|
| | | | Latitude | Longitude | | |
| 1. | Vannan Kulam TS.No. 38 Ward No.1 Block 2 | 0.48 | 11 ⁰ 24'36' | 79 ⁰ 40'52" | 2/24/004/020001/000001/001 | Dry |
| 2. | Easwaran Koil Kulam TS.No.50 Ward No 1 Block 2 | 1.61 | 11 ⁰ 24'32' | 79 ⁰ 41'06" | 2/24/004/020001/000001/003 | Dry |
| 3. | Aanai Madugu kulam TS. No. 66 Ward No 1 Block 2 | 2.94 | 11 ⁰ 24'33' | 79 ⁰ 41'50" | 2/24/004/020001/000001/002 | Dry |
| 4. | Nagacherry Kulam TS No. 562 Ward No 1 Block 10 | 3.87 | 11 ⁰ 23'54' | 79 ⁰ 41'38" | 2/24/004/020001/000014/001 | 1M |
| 5. | Kori Kulam TS No.4 Ward No 2 Block 1 | 1.56 | 11 ⁰ 24'22' | 79 ⁰ 41'50" | 2/24/004/020001/000017/001 | Dry |
| 6. | Thiruparkadal Kulam TS No.216 Ward No 3 Block 4 | 0.15 | 11 ⁰ 24'14' | 79 ⁰ 41'40" | 2/24/004/020001/000022/001 | Dry |
| 7. | Sippi Kuttai Kulam TS No.798 Ward No 4 Block 9 | 0.53 | 11 ⁰ 23'40' | 79 ⁰ 41'46" | 2/24/004/020001/000004/001 | Dry |
| 8. | Sippi Kuttai Kulam TS No.798 Ward No 4 Block 10 | 0.30 | 11 ⁰ 23'40' | 79 ⁰ 41'46" | 2/24/004/020001/000004/002 | Dry |
| 9. | Gnanaprakasam Kulam TS No.1037 Ward No 4 Block14 | 7.21 | 11 ⁰ 23'61' | 79 ⁰ 41'92" | 2/24/004/020001/000032/001 | 1M |
| 10 | Palaman Kulam TS No.1127 Ward No 4 Block 17 | 1.30 | 11 ⁰ 23'83" | 79 ⁰ 40'04" | 2/24/004/020001/000033/001 | Dry |

| No. of Water bodies | Name of the Water bodies maintained by ULB | Extent of water bodies in Acre | GPS Co-ordinates | | UNI No | At present whether water available in water bodies |
|---------------------|--|--------------------------------|------------------|-----------|----------------------------|--|
| 1. | Kumaran Kulam TS No.556 Ward No 4 Block 6 | 2.04 | 11°21'84" | 79°42'04" | 2/24/004/020001/000023/001 | Dry |
| 2. | Ayee Kulam TS No.860 Ward No 5 Block 11 | 4.86 | 11°23'56" | 79°41'61" | 2/24/004/020001/000030/001 | Dry |
| 3. | Karai Kuttai Kulam TS No.931 Ward No 5 Block 12 | 0.66 | 11°23'50" | 79°41'59" | 2/24/004/020001/000029/001 | Dry |
| 4. | Oma Kulam TS No.59 Ward No 6 Block 2 | 7.62 | 11°23'35" | 79°40'66" | 2/24/004/020001/000028/001 | 1M |
| 5. | Thillai Kaliamman koil Kulam TS No.251 Ward No 3 Block 5 | 1.81 | 11°24'18" | 79°41'65" | 2/24/004/020001/000006/001 | Dry |
| 6. | Veeranar Kulam TS No.262 Ward No 3 Block 7 | 7.53 | 11°24'20" | 79°42'02" | 2/24/004/020001/000004/001 | Dry |
| 7. | Periyannakulam TS No.18 Ward No 3 Block 26 | 2.65 | 11°24'42" | 79°41'48" | 2/24/004/020001/000006/001 | Dry |
| 8. | Thatchan Kulam TS No.951 Ward No 5 Block 15 | 5.93 | 11°23'51" | 79°41'51" | 2/24/004/020001/000026/001 | Dry |
| 9. | Elamaiyakkinar Koil Kulam TS No.753 Ward No 5 Block 8 | 2.16 | 11°23'55" | 79°41'34" | 2/24/004/020001/000017/001 | 1M |

Water channel from Thatchan kulam to Gnanaprakasam Kulam

Revenue village : Chidambaram town

Municipality ward no : 5

Block no : 11,12,13

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண் | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|--------------------------------------|---------|-------|----------------------|
| 1 | ஜெயபிரகாஷ் த/பெ. சண்முகராஜ் | 938 | 00035 | கழிவறை |
| 2 | அரும்பு க/பெ. கந்தசாமி | 868 | 00021 | கூரைவீடு |
| 3 | சரசு க/பெ. கங்காச்சாரி | 868 | 00010 | கழிவறை |
| 4 | மெய்யழகர் த/பெ. மணியன் | 957 | 00006 | கழிவறை |
| 5 | ரகுநாதன் த/பெ. கல்யாணசுந்தரம் | 955 | 00006 | மதில்சுவர் |
| 6 | கல்யாணசுந்தரம் த/பெ. வேலாயுதம் | 955 | 00006 | மதில்சுவர் |
| 7 | மோகன் த/பெ. மணி | 955 | 00004 | மதில்சுவர் |
| 8 | கிருஷ்ணமூர்த்தி க/பெ. ரெங்கநாதபிள்ளை | 955 | 00002 | மதில்சுவர் |
| 9 | கோவிந்தராஜி | 955 | 00002 | காலிமனை |
| 10 | கனகசபை த/பெ. ராமநாதன் | 955 | 00002 | காலிமனை |
| 11 | செந்தில்குமார் த/பெ நடராஜன் | 955 | 00009 | ஷீட் வீடு |
| 12 | ஆனந்தவள்ளி த/பெ. நடராஜன் | 955 | 00006 | கழிவறை |
| 13 | ராஜேந்திரன் த/பெ. கோவிந்தராஜ் | 955 | 00006 | மதில்சுவர் |

| | | | | |
|----|--|------|--------|--------------|
| 14 | ஆனந்தகிருஷ்ணன் த/பெ. கோபாலகிருஷ்ணன் | 955 | 00009 | மதில்சுவர் |
| 15 | சிம்சன் த/பெ சந்தோசம் | 955 | 00007 | மதில்சுவர் |
| 16 | அழகேசன் த/பெ. சந்திரன் | 953 | 00034 | மாடி வீடு |
| 17 | நந்தனார் பெண்கள் மேல்நிலை பள்ளி | 867 | 00516 | காலிமனை |
| 18 | அருணகிரி த/பெ. நாராயணன் | 1024 | 0.0081 | மரவாடி |
| 19 | நகராட்சி கழிவறை | 1024 | 0.0238 | கழிவறை |
| 20 | கலியபெருமாள் திருமண மஹால் | 1025 | 0.0212 | திருமண மஹால் |
| 21 | நாகராஜ் | 1025 | 0.0033 | கூரை வீடு |
| 22 | ராஜமாணிக்கம் | 1025 | 0.0047 | கூரை விட |
| 23 | பெருமாள் த/பெ. பொன்னுசாமி | 1025 | 0.0049 | கூரை வீடு |
| 24 | கொளஞ்சி த/பெ. செல்வராஜ் | 1025 | 0.0058 | கூரை வீடு |
| 25 | சந்திரா | 1026 | 0.0088 | கூரை வீடு |
| 26 | தேவகி க/பெ. பழனிவேல் | 1026 | 0.0035 | கூரை வீடு |
| 27 | தேவி த/பெ. மோகன் | 1026 | 0.0035 | கூரை வீடு |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண் | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|--------------------------------|---------|--------|----------------------|
| 28 | முருகேஸ்வரி க/பெ. மகாலிங்கம் | 1026 | 0.0034 | கூரை வீடு |
| 29 | சரண்யா க/பெ. மணிகண்டன் | 1026 | 0.0035 | கூரை வீடு |
| 30 | சங்கர் த/பெ மாணிக்கம் | 1026 | 0.0035 | கூரை வீடு |
| 31 | கலையரசி க/பெ. கோவிந்தராஜ் | 1026 | 0.0035 | கூரை வீடு |
| 32 | ரங்கராசு த/பெ. சீனிவாசன் | 1026 | 0.0035 | கூரை வீடு |
| 33 | முத்தையா த/பெ. பெருமாள் | 1026 | 0.0035 | கூரை வீடு |
| 34 | திவ்யபாரதி த/பெ.பரமாந்தம் | 1026 | 0.0035 | கூரை வீடு |
| 35 | சுமதி க/பெ. ஜெயபால் | 1026 | 0.0036 | கூரை வீடு |
| 36 | ராஜேந்திரன் -கவிதா | 1026 | 0.0036 | கூரை வீடு |
| 37 | மலர் க./பெ. ராஜி | 1026 | 0.0036 | கூரை வீடு |
| 38 | சுசிலா க/பெ. கணபதி | 1026 | 0.0036 | கூரை வீடு |
| 39 | முத்து - வசந்தா | 1026 | 0.0037 | கூரை வீடு |
| 40 | ரமணி - வரதராஜன் | 1026 | 0.0036 | கூரை வீடு |
| 41 | கல்யாணி க/பெ. வைத்தியலிங்கம் | 1026 | 0.0037 | கூரை வீடு |
| 42 | ரமணி - வரதராஜன் | 1026 | 0.0036 | ஷீட் வீடு |
| 43 | சுப்ரமணியன் த/பெ. கணேசன் | 1026 | 0.0061 | மாடி வீடு |
| 44 | விஸ்வநாதன் த/பெ. கலியமூர்த்தி | 1026 | 0.0053 | மாடி வீடு |
| 45 | சிங்காரவேலு த/பெ. கலியமூர்த்தி | 1026 | | மாடி வீடு |
| 46 | குளஞ்சியப்பன் த/பெ. ரத்தினம் | 1026 | 0.0072 | மாடி வீடு |
| 47 | .ஸ்ரீதர் த/பெ.ராஜாராமன் | 1026 | 0.0045 | மாடி வீடு |
| 48 | மீனாம்பிகை க/பெ.ரவி | 1026 | 0.0039 | மாடி வீடு |
| 49 | லெனின் | 1026 | 0.0029 | மாடி வீடு |

Water channel : Thillaiamman Odai

Revenue village : Chidambaram town

Municipality ward no : 3

Block no : 1

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|--------------------------------|----------|----------|----------------------|
| 1 | ராகவன் த/பெ. மணி | 7 | 16 ச.மீ. | தற்காலிக கொட்டகை |
| 2 | சீதாலட்சுமி க/பெ கலியபெருமாள் | 7 | 14 ச.மீ. | தற்காலிக கொட்டகை |
| 3 | ரஜினி த/பெ. சொல்லைமுத்துநாடார் | 7 | 16 ச.மீ. | தற்காலிக கொட்டகை |
| 4 | ரவிச்சந்திரன் த/பெ. நடேசன் | 7 | 16 ச.மீ. | தற்காலிக கொட்டகை |
| 5 | நடேசன் த/பெ. பெருமாள் நாயக்கர் | 7 | 16 ச.மீ. | தற்காலிக கொட்டகை |
| 6 | ராஜ் | 7 | 12 ச.மீ | தற்காலிக கொட்டகை |
| 7 | ராஜ் | 7 | 20 ச.மீ | தற்காலிக கொட்டகை |
| 8 | அமுதா க/பெ. கமலக்கண்ணன் | 7 | 28 ச.மீ. | தற்காலிக கொட்டகை |
| 9 | முகமது அலி த/பெ. மகம்மது சாலி | 7 | 12 ச.மீ. | தற்காலிக கொட்டகை |

Water channel**I : Nagacheri to Omakulam**

Revenue village : Chidambaram town

Municipality ward no : 1

Block no : 10

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|--------------------------|----------|-----------|----------------------|
| 1 | சுப்ரமணியன் | 566 | 192 ச.மீ. | தற்காலிக கொட்டகை |
| 2 | அமுதா க/பெ. கலியமூர்த்தி | 566 | 60 ச.மீ | தற்காலிக கொட்டகை |

Water channel : Pasimuthan Odai**Revenue village : Chidambaram town****Municipality ward no : 1****Block no : 10**

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|----------------------------|----------|----------|----------------------|
| 1 | ரமேஷ் த/பெ நடேசன் | 566 | 20 ச.மீ. | தற்காலிக கொட்டகை |
| 2 | ராமகிருஷ்ணன் த/பெ. செல்வி | 566 | 20 ச.மீ. | தற்காலிக கொட்டகை |
| 3 | விசாலாட்சி க/பெ. மாணிக்கம் | 566 | 25 ச.மீ | தற்காலிக கொட்டகை |

Water channel : Palaman Odai – Nehru nagar**Revenue village : Chidambaram town****Municipality ward no : 4****Block no : 17**

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|-----------------------------------|----------|--------|----------------------|
| 1 | துரைராஜ் த/பெ. கலியபெருமாள் | 1127 | 0.0033 | ஷீட் வீடு |
| 2 | .ஸ்ரீசிவன் ஆலயம் | 1127 | 0.0022 | ஷீட் வீடு |
| 3 | முனியாண்டி த/பெ. சின்னையன் | 1127 | 0.0027 | மாடி வீடு |
| 4 | தையல்நாயகி த/பெ. மனோகரன் | 1127 | 0.0049 | மாடி வீடு |
| 5 | விஜயலட்சுமி த/பெ. கிருஷ்ணமூர்த்தி | 1127 | 0.0026 | கூரைவீடு |
| 6 | வாலாம்பாள் க/பெ. கலியபெருமாள் | 1127 | 0.0026 | மாடி வீடு |
| 7 | சுந்தரி க/பெ. கிருஷ்ணன் | 1127 | 0.0025 | மாடி வீடு |
| 8 | ராணி க/பெ. வேலு | 1127 | 0.0028 | கூரைவீடு |
| 9 | சாந்தி க/பெ.ரவி | 1127 | 0.0024 | கூரைவீடு |
| 10 | சசிலா க/பெ. தங்கவேல் | 1127 | 0.0028 | கூரைவீடு |
| 11 | அஞ்சலை க/பெ. மாணிக்கம் | 1127 | 0.0028 | கூரைவீடு |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|-------------------------------------|----------|--------|----------------------|
| 12 | செந்தில்சுமார் த/பெ. பாவாடைசாமி | 1127 | 0.0022 | இரும்பு கடை |
| 13 | சின்னசாமி த/பெ.வேலு | 1127 | 0.0025 | கூரைவீடு |
| 14 | அஷ்டலட்சுமி க/பெ. மாரியப்பன் | 1127 | 0.0028 | மாடி வீடு |
| 15 | பொம்மி க/பெ. முருகேசன் | 1127 | 0.0025 | கூரைவீடு |
| 16 | லலிதா க/பெ. முருகேசன் | 1127 | 0.0030 | கூரைவீடு |
| 17 | நல்லம்மாள் க/பெ. முனியாண்டி | 1127 | 0.0048 | மாடி வீடு |
| 18 | ஆறுமுகம் த/பெ. வீரப்பன் | 1127 | 0.0040 | கூரைவீடு |
| 19 | விஜயலட்சுமி க/பெ. மாயவன் | 1127 | 0.0042 | கூரைவீடு |
| 20 | முனியம்மாள் க/பெ. கொளஞ்சயப்பன் | 1127 | 0.0027 | கூரைவீடு |
| 21 | மாரியப்பன் த/பெ. கணேசன் | 1127 | 0.0035 | கூரைவீடு |
| 22 | ஜீவா க/பெ ஜெயக்குமார் | 1127 | 0.0035 | மாடி வீடு |
| 23 | சித்ரா க/பெ. நள்ளி | 1127 | 0.0034 | கூரைவீடு |
| 24 | தமிழரசி க/பெ. கிருஷ்ணமூர்த்தி | 1127 | 0.0034 | ஷீட் வீடு |
| 25 | வள்ளமதி க/பெ தனபால் | 1127 | 0.0041 | கூரைவீடு |
| 26 | சிலம்பரசன் க/பெ. வேலு | 1127 | 0.0065 | கூரைவீடு |
| 27 | அஞ்சலை க/பெ. விஜயன் | 1127 | 0.0020 | ஷீட் வீடு |
| 28 | அரசு பொதுக்கழிப்பறை | 1127 | 0.0026 | மாடி வீடு |
| 29 | அழகி க/பெ. ராஜேந்திரன் | 1127 | 0.0045 | மாடி வீடு |
| 30 | செல்வி க/பெ.இளங்கோ | 1127 | 0.0042 | மாடி வீடு |
| 31 | ரேணுகா க/பெ. ரமேஷ் | 1127 | 0.0030 | இரும்பு கடை |
| 32 | பிரேமா க/பெ. முருகேசன் | 1127 | 0.0037 | கூரைவீடு |
| 33 | பார்வதி க/பெ. பசுபதி | 1127 | 0.0137 | இரும்பு கடை |
| 34 | பழனியம்மாள் க/பெ. இராதாகிருஷ்ணன் | 1127 | 0.0067 | ஷீட் வீடு |
| 35 | ஆனந்தி க/பெ. மணிகண்டன் | 1127 | 0.0027 | கூரைவீடு |
| 36 | ஜெயலட்சுமி க/பெ. முத்துக்குமரன் | 1127 | 0.0035 | கூரைவீடு |
| 37 | சுந்தரம்மாள் க/பெ. கோபால் | 1127 | 0.0033 | கூரைவீடு |
| 38 | சேட்டு க/பெ ராஜு | 1127 | 0.0044 | கூரைவீடு |
| 39 | பிருந்தாவனம் க/பெ. சீத்தாராமன் | 1127 | 0.0044 | கூரைவீடு |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|----------------------------------|----------|--------|----------------------|
| 40 | அம்பிகா க/பெ. நாகராஜ் | 1127 | 0.0037 | கூரைவீடு |
| 41 | ஜலகரதம் க/பெ. நடராஜ் | 1127 | 0.0036 | கூரைவீடு |
| 42 | சுப்ரமணியன் க/பெ. கலியமூர்த்தி | 1127 | 0.0073 | ஷீட் வீடு |
| 43 | பாலாஜி த/பெ. சம்மந்தம் | 1127 | 0.0053 | ஷீட் வீடு |
| 44 | பிரேமா க/பெ. ராஜ்மோகன் | 1127 | 0.0042 | ஷீட் வீடு |
| 45 | பானுமதி க/பெ. செந்தில் | 1127 | 0.0038 | கூரைவீடு |
| 46 | செல்வி க/பெ. மனோகரன் | 1127 | 0.0062 | கூரைவீடு |
| 47 | ராமச்சந்திரன் | 1127 | 0.6044 | கூரைவீடு |
| 48 | இந்துமதி க/பெ. செல்வராஜ் | 1127 | 0.0044 | காலிமனை |
| 49 | அஞ்சுகம் க/பெ. ஆனந்த் | 1127 | 0.0031 | கூரை |
| 50 | ராஜா த/பெ. விஜயன் | 1127 | 0.0021 | கூரை |
| 51 | தனபால் த/பெ. முனுசாமி | 1127 | 0.0029 | கூரை |
| 52 | விக்னேஷ் த/பெ. ரமேஷ் | 1127 | 0.0020 | கூரை |
| 53 | அஞ்சலி க/பெ. ரமேஷ் | 1127 | 0.0025 | கடை |
| 54 | மணிவேல் | 1127 | 0.0025 | கூரை வீடு |
| 55 | சரஸ்வதி க/பெ. பசுபதி | 1127 | 0.0024 | கூரை வீடு |
| 56 | தில்லைக்கரசி க/பெ. ராதாகிருஷ்ணன் | 1127 | 0.0025 | ஷீட் வீடு |
| 57 | பாப்பாத்தி க/பெ. ராமதாஸ் | 1127 | 0.0078 | கூரை வீடு |
| 58 | ரஞ்சிதா க/பெ. ரமேஷ் | 1127 | 0.0092 | கூரை வீடு |
| 59 | வீரம்மாள் க/பெ. மணி | 1127 | 0.0083 | கூரை வீடு |
| 60 | சுந்தரி க/பெ. ராமு | 1127 | 0.0129 | கூரை வீடு |
| 61 | மலர் க/பெ. ராஜேந்திரன் | 1127 | 0.0071 | கூரை வீடு |
| 62 | ஜானகி க/பெ. சத்தியானந்தம் | 1127 | 0.0066 | கூரை வீடு |
| 63 | லட்சுமி க/பெ. நித்யானந்தம் | 1127 | 0.0075 | கூரை வீடு |
| 64 | லட்சுமி க/பெ. மாரியப்பன் | 1127 | 0.0094 | காலி |
| 65 | ஜெயதேவி க/பெ. குமாரசாமி | 1127 | 0.0090 | கூரை வீடு |
| 66 | பராசக்தி க/பெ. ரங்கநாதன் | 1127 | 0.0090 | கூரை வீடு |
| 67 | நிவேதா க/பெ. மணிகண்ணன் | 1127 | 0.0127 | கூரை வீடு |
| 68 | உமா க/பெ தாவுத் | 1127 | 0.0074 | கூரை வீடு |
| 69 | பாபு க/பெ. அன்வர் | 1127 | 0.0078 | கூரை வீடு |

Water channel : Palaman Odai – Ambedkar nagar

Revenue village : Chidambaram town

Municipality ward no : 4

Block no : 22

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|-----------------------------------|----------|--------|----------------------|
| 1 | செல்வராணி க/பெ. கணேசன் | 554 | 0.0125 | கூரை |
| 2 | தவமணி க/பெ. சிவக்குமார் | 554 | 0.0125 | கூரை |
| 3 | காலி | 554 | 0.0067 | கூரை |
| 4 | சுந்தரேசன் க/பெ ஆறுமுகம் | 554 | 0.0067 | காலிமனை |
| 5 | பூஜா க/பெ. புஷ்பராஜ் | 554 | 0.0050 | ஷீட் வீடு |
| 6 | ஜெயா க/பெ . சக்திவேல் | 554 | 0.0048 | கூரை வீடு |
| 7 | விஜயா க/பெ. பிரதீப்குமார் | 554 | 0.0121 | கூரை வீடு |
| 8 | தையல்நாயகி க/பெ. கஜேந்திரன் | 554 | 0.0046 | கூரை வீடு |
| 9 | குமுதவள்ளி க/பெ. லோகநாதன் | 554 | 0.0046 | கூரை வீடு |
| 10 | அம்மு க/பெ. முத்து | 554 | 0.0046 | கூரை வீடு |
| 11 | நாகரத்தினம் த/பெ. கிருஷ்ணமூர்த்தி | 554 | 0.0044 | கூரை வீடு |
| 12 | கோவில் - மதுரைவீரன் | 554 | 0.0060 | |
| 13 | குஞ்சான் த/பெ. சாமிநாதன் | 554 | 0.0072 | கூரை வீடு |
| 14 | பாலாயி க/பெ. கிருஷ்ணமூர்த்தி | 554 | 0.0070 | கூரை வீடு |
| 15 | தேவி க/பெ. மணிகண்டன் | 554 | 0.0069 | |
| 16 | ராஜதுரை க/பெ. ஜெயந்தி | 554 | | |
| 17 | அருச்சலை க/பெ. கலியபெருமான் | 554 | 0.0037 | |
| 18 | கீதா க/பெ. தேவராஜன் | 554 | 0.0042 | கூரை வீடு |
| 19 | செல்லப்பொண்ணு க/பெ செல்வம் | 554 | 0.0078 | கூரை வீடு |
| 20 | நந்தினி க/பெ மணிகண்டன் | 554 | 0.0076 | கூரை வீடு |
| 21 | சீதா க/பெ தண்டபாணி | 554 | 0.0042 | காலி |
| 22 | இளஞ்சி க/பெ. மகேஷ் | 554 | 0.0053 | காலி |
| 23 | புஷ்பா க/பெ. விக்னேஷ்வரன் | 554 | 0.0041 | கூரை வீடு |
| 24 | சரோஜா க/பெ. செல்வராஜ் | 554 | 0.0052 | கூரை வீடு |
| 25 | கலா க/பெ. குணா | 554 | 0.0043 | கூரை வீடு |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|-------------------------------|----------|--------|----------------------|
| 26 | மாரியம்மாள் க/பெ. சுப்ரமணியன் | 554 | 0.0044 | கூரை வீடு |
| 27 | ராஜசேகர் த/பெ குமார் | 554 | 0.0044 | கூரை வீடு |
| 28 | கிருஷ்ணன் - ராணி | 554 | 0.0029 | கூரை வீடு |
| 29 | பரமேஸ்வரி க/பெ. மணிவண்ணன் | 554 | 0.0030 | கூரை வீடு |
| 30 | ராதா க/பெ. சங்கர் | 554 | 0.0040 | கூரை வீடு |
| 31 | மல்லிகா | 554 | 0.0056 | கூரை வீடு |
| 32 | சுமதி த/பெ. ராஜ் | 554 | 0.0040 | கூரை வீடு |
| 33 | விஜய் த/பெ. ராஜேந்திரன் | 554 | 0.0060 | காலி |
| 34 | சிவகாமி க/பெ. துரைராஜ் | 554 | 0.0044 | கூரை வீடு |
| 35 | விஜயலட்சுமி க/பெ. மணிகண்டன் | 554 | 0.0038 | கூரை வீடு |
| 36 | ஐஸ்வர்யா க/பெ. சரேஷ் | 554 | 0.0038 | கூரை வீடு |
| 37 | வீரம்மாள் க/பெ. ரமேஷ் | 554 | 0.0034 | கூரை வீடு |
| 38 | நாகராஜ் த/பெ. ராமலிங்கம் | 554 | 0.0036 | கூரை வீடு |
| 39 | செல்வ புத்து மாரியம்மன் ஆலயம் | 554 | 0.0120 | |
| 40 | சங்கீதா க/பெ மாரியப்பன் | 554 | 0.0021 | ஷீட் வீடு |
| 41 | லலிதா க/பெ. செல்வராஜ் | 554 | 0.0024 | ஷீட் வீடு |
| 42 | நாகராஜன் த/பெ. பன்னீர்செல்வம் | 554 | 0.0026 | ஓட்டு வீடு |
| 43 | வேம்பு க/பெ. கார்த்தி | 554 | 0.0030 | ஓட்டு வீடு |
| 44 | வேலு த/பெ. கலியமூர்த்தி | 554 | 0.0034 | கூரை வீடு |
| 45 | பாண்டியன் த/பெ. கலியமூர்த்தி | 554 | 0.0037 | ஷீட் வீடு |
| 46 | ராஜாங்கம் | 554 | 0.0030 | கூரை- காய்கறிகடை |
| 47 | சித்ரா த/பெ. ராமலிங்கம் | 554 | 0.0036 | ஷீட் வீடு |
| 48 | சங்கீதா க/பெ. சுந்தர் | 554 | 0.0031 | ஷீட் வீடு |
| 49 | செல்வி க/பெ. பாஸ்கர் | 554 | 0.0029 | கூரை வீடு |
| 50 | ஜீவா க/பெ.கலா | 554 | 0.0025 | கூரை வீடு |
| 51 | வள்ளி க/பெ. ராஜேந்திரன் | 554 | 0.0030 | கூரை வீடு |
| 52 | மாரியம்மாள் க/பெ. ராஜேந்திரன் | 554 | 0.0031 | கூரை வீடு |
| 53 | பாப்பா க/பெ பழனி | 554 | 0.0030 | கூரை வீடு |
| 54 | சண்முகமூர்த்தி த/பெ. ராமு | 554 | 0.0031 | கூரை வீடு |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|-------------------------------|----------|--------|----------------------|
| 55 | வரலட்சுமி க/பெ. கார்த்தி | 554 | 0.0029 | ஷீட் வீடு |
| 56 | காளியம்மாள் க/பெ. செல்வராஜி | 554 | 0.0030 | கூரை |
| 57 | உமாதேவி க/பெ. வேல்முரகன் | 554 | 0.0031 | ஓட்டு வீடு |
| 58 | பானு க/பெ.மணிமாறன் | 554 | 0.0028 | ஓட்டு வீடு |
| 59 | பானு க/பெ. வீரன் | 554 | 0.0030 | காலி மனை |
| 60 | சுபித்ரா க/பெ. மணிகண்டன் | 554 | 0.0040 | கூரை |
| 61 | சரசு க/பெ. வீரன் | 554 | 0.0038 | ஷீட் வீடு |
| 62 | சரஸ்வதி க/பெ. கன்னிமுத்து | 554 | 0.0034 | கூரை |
| 63 | ராணி க/பெ. சிவா | 554 | 0.0018 | ஷீட் வீடு |
| 64 | புஷ்பா க/பெ. ராமலிங்கம் | 554 | 0.0024 | ஷீட் வீடு |
| 65 | பத்மநாபன் த/பெ கலியன் | 554 | 0.0024 | கூரை |
| 66 | அஞ்சம்மாள் க/பெ. ராஜேந்திரன் | 554 | 0.0024 | கூரை |
| 67 | கலாமணி க/பெ. ஹரி | 554 | 0.0024 | ஷீட் வீடு |
| 68 | பிரியா க/பெ. கார்த்திகேயன் | 554 | 0.0025 | ஷீட் வீடு |
| 69 | அபூர்வம் க/பெ. குழந்தைவேல் | 554 | 0.0028 | மெத்தை வீடு |
| 70 | சாந்தி க/பெ. ராஜீ | 554 | 0.0030 | கூரை |
| 71 | சிவகாமி க/பெ. குமார் | 554 | 0.0030 | கூரை |
| 72 | வள்ளி க/பெ. ஐயப்பன் | 554 | 0.0056 | கூரை |
| 73 | ரேணுகாதேவி க/பெ. புருசோத்தமன் | 554 | 0.0060 | கூரை |
| 74 | ரத்னம் க/பெ. மகேஸ்வரன் | 554 | 0.0056 | கூரை |
| 75 | கலா க/பெ. மகேஸ்குமார் | 554 | 0.0062 | கூரை |
| 76 | சத்யா க/பெ. ஆனந்த் | 554 | 0.0031 | மெத்தை வீடு |
| 77 | லட்சுமி , அபிராமி, பாபு, வேலு | 554 | 0.0061 | கூரை |
| 78 | வனமயில் க/பெ. குமார் | 554 | 0.0056 | ஷீட் வீடு |
| 79 | அம்மு க/பெ. குமார் | 554 | 0.0049 | கூரை |
| 80 | கோயில் | 554 | 0.0050 | கூரை |
| 81 | அலமேலு க/பெ மணிகண்டன் | 554 | 0.0051 | கூரை |
| 82 | சின்னப்பாப்பா க/பெ குஞ்சான் | 554 | 0.0031 | கூரை |
| 83 | வள்ளியம்மாள் க/பெ. வடிவேலு | 554 | 0.0031 | கூரை |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|------------------------------|----------|--------|----------------------|
| 84 | சசிகலா க/பெ. மணிகண்டன் | 554 | 0.0030 | கூரை |
| 85 | குமாரி க/பெ. முருகேசன் | 554 | 0.0030 | கூரை |
| 86 | சித்ரா க/பெ. பன்னீர் | 554 | 0.0048 | கூரை |
| 87 | புஷ்பவந்தினி க/பெ. சுரேஷ் | 554 | 0.0046 | கூரை |
| 88 | மஞ்சு க/பெ. வேலு | 554 | 0.0044 | கூரை |
| 89 | பிரபா க/பெ .முத்து | 554 | 0.0038 | ஓட்டு வீடு |
| 90 | மாரியம்மாள் க/பெ. விஜயகுமாரி | 554 | 0.0050 | கூரை |
| 91 | வளர்மதி க/பெ. சேகர் | 554 | 0.0050 | கூரை |
| 92 | கோமதி க/பெ. சபாபதி | 554 | 0.47 | மாடி வீடு |
| 93 | விசாலம் க/பெ. சுந்தரேசன் | 554 | 0.0027 | ஷீட் வீடு |
| 94 | லட்சுமி க/பெ. வீரபத்திரன் | 554 | 0.0059 | ஷீட் வீடு |
| 95 | பொது கழிப்பிடம் | 554 | 0.0049 | ஷீட் வீடு |

Water Body : Periya Anna kulam

Revenue village : Chidambaram town

Municipality ward no : 3

Block no : 26

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|------------------------------------|----------|-------|----------------------|
| 1 | வெங்கடேசன் த/பெ. கண்ணையன் | 18 | 00046 | கடை |
| 2 | சகுந்தலா க/பெ. பாலகிருஷ்ணன் | 18 | 00065 | கூரை வீடு |
| 3 | தினேஷ் த/பெ.கண்ணையன் | 18 | 00055 | காலி மனை |
| 4 | விசாலாட்சி க/பெ. சின்னதம்பி | 18 | 00083 | ஷீட் வீடு |
| 5 | செந்தில்குமார் த/பெ. தில்லைநடராஜன் | 18 | 00042 | ஷீட் வீடு |
| 6 | அருள்முரகன் த/பெ. தில்லைநடராஜன் | 18 | 00032 | ஷீட் வீடு |
| 7 | ஐயப்பன் த/பெ. தில்லை நடராஜன் | 18 | 00024 | ஷீட் வீடு |
| 8 | முருகன் த/பெ. ஆறுமுகம் | 18 | 00031 | ஷீட் வீடு |
| | | | | |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|------------------------------------|----------|-------|----------------------|
| 9 | கல்யாணி க/பெ ஆறுமுகம் | 18 | 00037 | ஷீட் வீடு |
| 10 | ராணி க/பெ. ராமு | 18 | 00034 | மாடி வீடு |
| 11 | சுதாகர் த/பெ. ராமு | 18 | 00036 | மாடி வீடு |
| 12 | குமார் த/பெ. ராமலிங்கம் | 18 | 00077 | கூரை வீடு |
| 13 | தங்கம் த/பெ. ராமச்சந்திரன் | 18 | 00099 | மாடி வீடு |
| 14 | தேவராஜன் த/பெ பழனிச்சாமி | 18 | 00057 | ஷீட் வீடு |
| 15 | நாகேஷ் க/பெ. சுவாமிநாதன் | 18 | 00061 | கூரை வீடு |
| 16 | நாகராஜன் த/பெ .செங்கேணிஸ் | 18 | 00057 | ஷீட் வீடு |
| 17 | ராணி க/பெ. ஐயப்பன் | 18 | 00067 | ஓட்டு வீடு |
| 18 | வசந்தி க/பெ சரவணன் | 18 | 00051 | கூரை வீடு |
| 19 | பொது கழிப்பிடம் | 18 | 00041 | பொது கழிப்பிடம் |
| 20 | ரேணுகா க/பெ. ரவி | 18 | 00060 | மாடி வீடு |
| 21 | செண்பகம் க/பெ ஏகாம்பரம் | 18 | 00045 | கூரை வீடு |
| 22 | நாகப்பன் த/பெ. மொட்டையன் | 18 | 00127 | காலி மனை |
| 23 | கலியபெருமாள் த/பெ முனுசாமி | 18 | 00053 | காலி மனை |
| 24 | கிருஷ்ணராஜ் த/பெ கண்ணையன் | 18 | 00039 | ஷீட் வீடு |
| 25 | செல்வாம்பாள் க/பெ. கிருஷ்ணமூர்த்தி | 18 | 00030 | காலி மனை |
| 26 | ஆதீஷ்வரன் த/பெ. அஞ்சாபுலி | 18 | 00024 | கூரை வீடு |

Water Body : Karakuttai

Revenue village : Chidambaram town

Municipality ward no : 5

Block no : 12

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|---------------------------|----------|----------|----------------------|
| 1 | விஜயா க/பெ. கலியபெருமாள் | 931 | 0.0001.0 | மாடி வீடு |
| 2 | வசந்தா க/பெ. நடராஜன் | 931 | 0.0016.0 | ஓட்டு வீடு |
| 3 | கமலம்மாள் க/பெ. மாணிக்கம் | 931 | 0.0017.0 | மாடி வீடு |
| 4 | கல்யாணி க/பெ. ராமயா | 931 | 0.0056.0 | மாடி வீடு |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|----------------------------------|----------|----------|-----------------------|
| 5 | மங்கையர்க்கரசி க/பெ. தேவராஜ் | 931 | 0.0006.0 | மாடி வீடு |
| 6 | ஜெமுனா க/பெ. பரணிதரன் | 931 | 0.0008.0 | காம்பவுண்ட் |
| 7 | செந்தில்குமார் க/பெ. ஜெயவேல் | 931 | 0.0041.0 | காம்பவுண்ட் |
| 8 | சிவக்குமார் த/பெ சபாபதி | 931 | 0.0016.0 | காம்பவுண்ட் (காலி) |
| 9 | பூங்கொடி க/பெ ரெங்கநாதன் | 931 | 0.0041.0 | காம்பவுண்ட் (காலி) |
| 10 | கீதா க/பெ ஞானகுரு | 931 | 0.0035.0 | ஷீட் வீடு |
| 11 | பாலு த/பெ சம்பந்தம் | 931 | 0.0004.0 | கழிவறை |
| 12 | கணேசமூர்த்தி த/பெ. சின்னதம்பி | 931 | 0.0022.0 | மாடி வீடு |
| 13 | ராஜேஷ்வரி க/பெ. மணிகண்டன் | 931 | 0.0022.0 | காலி தோட்டம் |
| 14 | வேதவள்ளி க/பெ. சப்பிரமணியன் | 931 | 0.0022.0 | ஓட்டு வீடு |
| 15 | ராஜகுமாரி க/பெ. கோவிந்தராசு | 931 | 0.0020.0 | ஷீட் வீடு |
| 16 | ஜெயபிரகாஷ் த/பெ. சண்முகராஜ் | 931 | 0.0018.0 | கூரை வீடு |
| 17 | ஜெயபிரகாஷ் த/பெ. சண்முகராஜ் | 931 | 0.0012.0 | தோட்டம் |
| 18 | திருமாறன் த/பெ. சுந்தாஜலு | 931 | 0.0024.0 | காம்பவுண்ட் (தோட்டம்) |
| 19 | சமதசிவம் த/பெ. நடராஜன் | 931 | 0.0031.0 | காம்பவுண்ட் (தோட்டம்) |
| 20 | சாந்தகுமார் த/பெ கிருஷ்ணமூர்த்தி | 931 | 0.0031.0 | காம்பவுண்ட் (தோட்டம்) |

Water Body : Thatchan kulam

Revenue village : Chidambaram town

Municipality ward no : 5

Block no : 12

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|--------------------------------|----------|-------|----------------------|
| 1 | திரிபுரசுந்தரி க/பெ. சீனுவாசன் | 951 | 00035 | ஷீட் வீடு |
| 2 | லெட்சுமி க/பெ. பாபு | 951 | 00050 | கூரை வீடு |
| 3 | தையல்நாயகி க/பெ குமார் | 951 | 00050 | கூரை வீடு |
| 4 | கனிமொழி க/பெ. முரகராஜன் | 951 | 00038 | கூரை வீடு |
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| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|---------------------------------|----------|-------|----------------------|
| 5 | சந்திரா க/பெ .கணபதி | 951 | 00055 | கூரை வீடு |
| 6 | மாலதி க/பெ. பாலு | 951 | 00066 | கூரை வீடு |
| 7 | மகேஸ்வரி க/பெ. தமிழ்செல்வன் | 951 | 00041 | கூரை வீடு |
| 8 | பவானி க/பெ சபாநாயகம் | 951 | 00088 | கூரை வீடு |
| 9 | அமுதவள்ளி க/பெ. சந்திரசேகர் | 951 | 00070 | கூரை வீடு |
| 10 | மஞ்சளா க/பெ. ராஜேந்திரன் | 951 | 00064 | சிமெண்ட் வீடு |
| 11 | ஷீலா க/பெ. ராஜசேகர் | 951 | 00058 | கூரை வீடு |
| 12 | கற்பகம் க/பெ. மெய்யழகன் | 951 | 00071 | கூரை வீடு |
| 13 | பார்வதி க/பெ. வைத்திலிங்கம் | 951 | 00046 | சிமெண்ட் வீடு |
| 14 | தனலெட்சுமி க/பெ. ராமலிங்கம் | 951 | 00049 | ஷீட் வீடு |
| 15 | ரவி த/பெ. ராஜாராமன் | 951 | 00051 | ஷீட் வீடு |
| 16 | மல்லிகா க/பெ ராஜேந்திரன் | 951 | 00050 | கூரை வீடு |
| 17 | சுமதி க/பெ. சந்திரசேகர் | 951 | 00053 | சிமெண்ட் வீடு |
| 18 | பரிமளா க/பெ. மோகன் | 951 | 00054 | சிமெண்ட் வீடு |
| 19 | ஆனந்தகுமார் த/பெ. முரகையன் | 951 | 00064 | சிமெண்ட் வீடு |
| 20 | ஞானஒளி | 951 | 00047 | கூரை |
| 21 | வாசுகி க/பெ. ராஜா | 951 | 00056 | கூரை |
| 22 | ராமதாஸ் த/பெ. ஆறுமுகம் | 951 | 00045 | சிமெண்ட் வீடு |
| 23 | மாரியம்மாள் க/பெ. சண்முகம் | 951 | 00049 | ஷீட் வீடு |
| 24 | சிவகாமசுந்தரி க/பெ பழனிவேல் | 951 | 00045 | சிமெண்ட் வீடு |
| 25 | விஜி க/பெ. பாண்டியன் | 951 | 00056 | சிமெண்ட் வீடு |
| 26 | நடராஜன் | 951 | 00067 | கூரை வீடு |
| 27 | சகுந்தலா க/பெ. லெட்சுமணன் | 951 | 00054 | கூரை வீடு |
| 28 | ராஜேஸ்வரி க/பெ.முருகேசன் | 951 | 00051 | ஷீட் வீடு |
| 29 | மீனாட்சி | 951 | 00025 | கூரை வீடு |
| 30 | வசந்தா க/பெ. கலியபெருமாள் | 951 | 00063 | கூரை வீடு |
| 31 | விஜயலெட்சுமி க/பெ. கலியமூர்த்தி | 951 | 00043 | சிமெண்ட் வீடு |
| 32 | செல்வி க/பெ. பார்த்திபன் | 951 | 00049 | கூரை வீடு |
| 33 | கலாவதி | 951 | 00038 | கூரை வீடு |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|-----------------------------|----------|-------|----------------------|
| 34 | நாகராணி க/பெ மூர்த்தி | 951 | 00051 | கடை வீடு |
| 35 | பிரேமா க/பெ. மாரிமுத்து | 951 | 00158 | சிமெண்ட் வீடு |
| 36 | பாப்பி | 951 | 00149 | சிமெண்ட் வீடு |
| 37 | வள்ளி, ரேணுகா க/பெ. பழமலை | 951 | 00066 | கூரை வீடு |
| 38 | இந்திராணி | 951 | 00082 | ஷீட் வீடு |
| 39 | வெண்ணிலா | 951 | 00066 | கூரை வீடு |
| 40 | சிவா ஆயில் ஸ்டோர் | 951 | 00055 | கூரை வீடு |
| 41 | தோட்டம் - சிவா ஆயில் ஸ்டோர் | 951 | 00204 | தோட்டம் |
| 42 | மகாலட்சுமி க/பெ. விஜயன் | 951 | 00049 | சிமெண்ட் வீடு |
| 43 | வனஜா க/பெ. கிருஷ்ணமூர்த்தி | 951 | 00047 | ஓட்டு வீடு |
| 44 | லட்சுமி க/பெ. மோகன் | 951 | 00032 | கூரை வீடு |
| 45 | கலாவதி க/பெ. காசிநாதன் | 951 | 00032 | ஷீட் வீடு |
| 46 | ரஞ்சனி க/பெ. வெற்றிவேல் | 951 | 00044 | கூரை வீடு |
| 47 | புஷ்பா | 951 | 00051 | கூரை வீடு |
| 48 | காவேரி க/பெ. ராமராஜன் | 951 | 00095 | கூரை வீடு |
| 49 | மீனா க/பெ. கார்மேகம் | 951 | 00071 | கூரை வீடு |
| 50 | ராணி க/பெ. ராஜேந்திரன் | 951 | 00084 | கூரை வீடு |
| 51 | மலர் க/பெ. சிவக்குமார் | 951 | 00087 | ஓட்டு வீடு |
| 52 | மணிமேகலை க/பெ. பாலு | 951 | 00029 | ஷீட் வீடு |
| 53 | செல்லம்மாள் க/பெ லெட்சுமணன் | 951 | 00038 | கூரை வீடு |
| 54 | சகுந்தலா க/பெ. கலியமூர்த்தி | 951 | 00056 | கூரை வீடு |
| 55 | சுந்தரி க/பெ. செல்வராஜ் | 951 | 00073 | கூரை வீடு |
| 56 | கவிதா க/பெ. ஆறுமுகம் | 951 | 00050 | ஷீட் வீடு |
| 57 | மங்கையர்கரசி க/பெ. சண்முகம் | 951 | 00050 | கூரை வீடு |
| 58 | மேல்மருவத்தூர் ஆலணம் | 951 | 00034 | |
| 59 | சந்திரா க/பெ. குமரன் | 951 | 00053 | கூரை வீடு |
| 60 | இளஞ்சியம் க/பெ. குப்புசாமி | 951 | 00044 | கூரை வீடு |
| 61 | விஜயகுமார் க/பெ.குப்புசாமி | 951 | 00042 | கூரை வீடு |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|-------------------------------------|----------|--------|----------------------|
| 62 | மலர்விழி க/பெ. நடராஜன் | 951 | 00050 | ஷீட் வீடு |
| 63 | கிருஷ்ணவேணி க/பெ. இராதாகிருஷ்ணன் | 951 | 00058 | கூரை வீடு |
| 64 | கலாராணி க/பெ. குரவேல் | 951 | 00061 | கூரை வீடு |
| 65 | விஜயலட்சுமி க/பெ. கணேசன் | 951 | 00061 | கூரை வீடு |
| 66 | கீற்றுக்கடை | 951 | 00112 | கீற்றுக்கடை |
| 67 | விஜயலட்சுமி க/பெ. உத்திராபதி | 951 | 00149 | இரும்பு கடை |
| 68 | சபினா க/பெ. சபியுள்ளா | 951 | 00045 | ஷீட் வீடு |
| 69 | கோவிந்தராஜ் த/பெ .தங்கவேல் | 1514 | 0.0139 | கடை |
| 70 | நடராஜன் த/பெ. தங்கவேல் | 1514 | 0.0140 | மாடி வீடு |
| 71 | மணி த/பெ.தங்கவேல் | 1514 | 0.0096 | மாடி வீடு |
| 72 | நடராஜன் த/பெ. தங்கவேல் | 1514 | 0.0153 | மாடி வீடு |
| 73 | காலி | 1514 | 0.0034 | காலி |
| 74 | கோவிந்தராஜ் த/பெ. தங்கவேல் | 1514 | 0.0048 | கடை |
| 75 | சசிலா க/பெ. மாரிமுத்து | 1514 | 0.0064 | மாடி வீடு |
| 76 | சசிலா க/பெ மாரிமுத்து | 1514 | 0.0063 | மாடி வீடு |
| 77 | காலி | 1514 | 0.0073 | காலி |
| 78 | லட்சுமி க/பெ. ஞானசேகரன் | 1514 | 0.0130 | ஓட்டு வீடு |
| 79 | ராஜா த/பெ. ஞாமதாஸ் | 1514 | 0.0113 | மாடி வீடு |
| 80 | செல்வராசு த/பெ. குஞ்சிதபாதம் | 1514 | 0.0100 | ஓட்டு வீடு |
| 81 | கோவிந்தராஜ் த/பெ. குப்பசாமி | 1514 | 0.0083 | மாடி வீடு |
| 82 | கோவிந்தராஜ் த/பெ. குப்பசாமி | 1514 | 0.0118 | ஷீட் வீடு |
| 83 | தனுஷ்கோடி | 1514 | 0.0093 | மாடி வீடு |
| 84 | கோவிந்தராஜ் த/பெ தாண்ட வராயர் | 1514 | 0.0097 | மாடி வீடு |
| 85 | நடராஜன் த/பெ. கோவிந்தசாமி | 1514 | 0.0112 | மாடி வீடு |
| 86 | காலி | 1514 | 0.0048 | காலி |
| 87 | காலி | 1514 | 0.0053 | காலி |
| 88 | மாரிமுத்து த/பெ பாஷா | 1514 | 0.0039 | ஷீட் வீடு |
| 89 | தியாகராஜ் த/பெ. ராமலிங்கம் | 1514 | 0.0047 | சிமெண்ட் வீடு |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|------------------------------|----------|--------|----------------------|
| 90 | கணேசன் த/பெ. நாராயணசாமி | 1514 | 0.0076 | ஓட்டு வீடு |
| 91 | காலி | 1514 | 0.0068 | காலி |
| 92 | மைதிலி த/பெ. ரெங்கநாதன் | 1514 | 0.0046 | ஷீட் வீடு |
| 93 | காலி | 1514 | 0.0053 | காலி |
| 94 | சந்தர் த/பெ. பெருமாள் | 1514 | 0.0046 | ஓட்டு வீடு |
| 95 | குமுதா க/பெ. கிருஷ்ணன் | 1514 | 0.0062 | கூரை வீடு |
| 96 | மூர்த்தி த/பெ. கிருஷ்ணன் | 1514 | 0.0054 | கூரை வீடு |
| 97 | விஜயா க/பெ. சரவணன் | 1514 | 0.0046 | கூரை வீடு |
| 98 | வேல்மணி த/பெ சதாசிவம் | 1514 | 0.0107 | மாடி வீடு |
| 99 | ஜெயந்தி க/பெ.ராஜேஷ்குமார் | 1514 | 0.0050 | ஓட்டு வீடு |
| 100 | கௌரி க/பெ.சங்கர் | 1514 | 0.0051 | மாடி வீடு |
| 101 | ராமு த/பெ. முருகேசன் | 1514 | 0.0059 | கூரை வீடு |
| 102 | தனலட்சுமி க/பெ. வடிவேல் | 1514 | 0.0057 | ஓட்டு வீடு |
| 103 | பாவாடைசாமி த/பெ வைத்தியநாதன் | 1514 | 0.0057 | ஓட்டு வீடு |

Water Body : Pallipadai channel

Revenue village : Pallipadai

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|----------------------------------|--------------|-------|----------------------|
| 1 | லலிதா க/பெ. தர்மலிங்கம் | 5 மற்றும் 23 | 00010 | மாடி வீடு |
| 2 | ஆறுமுகம் த/பெ ஜெயராமன் | 5 மற்றும் 23 | 00015 | மாடி வீடு |
| 3 | கனகராஜ் | 5 மற்றும் 23 | 00012 | மதில் சுவர் |
| 4 | முகமது சித்திக் த/பெ. ஹாஜாமைதீன் | 5 மற்றும் 23 | 00008 | மாடி வீடு |
| 5 | தங்கமணி க/பெ சரவணன் | 5 மற்றும் 23 | 00005 | கடை |
| 6 | சாய்மஹால் | 5 மற்றும் 23 | 00076 | ஷீட் வீடு |
| 7 | தண்டபாணி த/பெ .கலியமூர்த்தி | 5 மற்றும் 23 | 00060 | ஷீட் வீடு |
| 8 | மீரா க/பெ. ராஜகோபால் | 5 மற்றும் 23 | 00016 | வீடு |
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| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|-----------------------------|--------------|-------|----------------------|
| 9 | சின்னதுரை | 5 மற்றும் 23 | 00032 | மதில் சுவர் |
| 10 | மணிவாசகம் | 5 மற்றும் 23 | 00010 | மதில் சுவர் |
| 11 | ரூபி க/பெ. ராமச்சந்திரன் | 5 மற்றும் 23 | 00011 | மதில் சுவர் |
| 12 | தாஜினிஸா க/பெ.அப்துல் அஜிஸ் | 5 மற்றும் 23 | 00012 | மதில் சுவர் |

Water Body : Alangulam

Revenue village : Parameshwaranallur

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|----------------------------------|----------|-------|----------------------|
| 1 | செல்வி க/பெ. வரதராஜன் | 129 | 77.4 | கூரை வீடு |
| 2 | சுந்தரி க/பெ. ராமலிங்கம் | 129 | 86.4 | கூரை வீடு |
| 3 | ஜெயந்தி க/பெ. பரமசிவம் | 129 | 98.4 | கூரை வீடு |
| 4 | ராஜலட்சுமி க/பெ முத்துகுமரன் | 129 | 79.2 | கூரை வீடு |
| 5 | ராஜேந்திரன் க/பெ. குஞ்சுப்பிள்ளை | 129 | 96.0 | மாடி வீடு |
| 6 | காலி | 129 | 84.0 | காலி மனை |
| 7 | பானுமதி க/பெ. விஜயபாலன் | 129 | 88.8 | கூரை வீடு |
| 8 | வளர்மதி க/பெ. மாதவன் | 129 | 96.8 | ஷீட் வீடு |
| 9 | மங்கையர்கரசி க/பெ. செல்வராசு | 129 | 96.0 | மாடி வீடு |
| 10 | பச்சையம்மாள் க/பெ. சாமிநாதன் | 129 | 107.1 | கூரை வீடு |
| 11 | வனிதா க/பெ. ரமேஷ் | 129 | 65.5 | மாடி வீடு |
| 12 | ராணி க/பெ. ராஜேந்திரன் | 129 | 85.1 | கூரை வீடு |
| 13 | மாயகிருஷ்ணன் | 129 | 92.6 | மாடி வீடு |
| 14 | லீலாவதி க/பெ. பரமசிவம் | 129 | 93.2 | மாடி வீடு |
| 15 | ரமா | 129 | 78.5 | மாடி வீடு |
| 16 | இளையராஜா த/பெ. கந்தசாமி | 129 | 96.3 | கூரை வீடு |
| 17 | கோயில் | 129 | 32.5 | கோயில் |
| 18 | ராணி க/பெ. பழனிவேல் | 129 | 90.0 | காலி மனை |
| 19 | வனஜா க/பெ. ராமலிங்கம் | 129 | 87.0 | மாடி வீடு |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|--------------------------------------|----------|-------|----------------------|
| 20 | புஞ்சம்மாள் க/பெ. பாலமுருகன் | 129 | 105.0 | காலி இடம் |
| 21 | ரேவதி க/பெ. ராமச்சந்திரன் | 129 | 117.0 | கூரை வீடு |
| 22 | புஷ்பவள்ளி க/பெ. சந்திரகுமார் | 129 | 105.0 | கூரை வீடு |
| 23 | செல்வகுமார் த/பெ பெரியசாமி | 129 | 111.0 | மாடி வீடு |
| 24 | முருகேசன் த/பெ. பிச்சமுத்து | 129 | 225.0 | கூரை வீடு |
| 25 | சிற்றரசன் த/பெ .பிச்சமுத்து | 129 | 117.0 | மாடி வீடு |
| 26 | பிரேமாவதி க/பெ. தண்டபாணி | 129 | 102.0 | ஓட்டு வீடு |
| 27 | லெட்சுமி க/பெ. செல்வம் | 129 | 120.0 | இடிந்த வீடு |
| 28 | தாட்சாயணி க/பெ. ராமர் | 129 | 120.0 | மாடி வீடு |
| 29 | | 129 | 114.0 | காலி மனை |
| 30 | அறிவழகன் த/பெ. வடிவேலு | 129 | 114.0 | கூரை வீடு |
| 31 | காத்தவராயன் த/பெ. பொன்னுசாமி | 129 | 114.0 | மாடி வீடு |
| 32 | பாலசுப்ரமணியன் த/பெ. ராஜமாணிக்கம் | 129 | 120.0 | மாடி வீடு |
| 33 | வீரமணி த/பெ. ராமதுரை | 129 | 168.0 | மாடி வீடு |
| 34 | மதனவள்ளி க/பெ. முருகேசன் | 129 | 99.0 | காலி மனை |
| 35 | சுமதி க/பெ. பழனிசாமி | 129 | 99.0 | கூரை வீடு |
| 36 | ராஜமோகன் | 129 | 92.4 | மாடி வீடு |
| 37 | சரவணன் | 129 | 68.2 | காலி மனை |
| 38 | மாலா க/பெ. ராஜா | 129 | 108.0 | காலி மனை |
| 39 | காயத்திரி க/பெ. சுந்தரமூர்த்தி | 129 | 127.6 | தளம் வீடு |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|--------------------------------|----------|--------|-------------------------------|
| 40 | குமார் த/பெ. சாமிநாதன் | 129 | 39.0 | காலி மனை |
| 41 | விஸ்வநாதன் த/பெ. குஞ்சிதபாதம்ஷ | 129 | 88.0 | மாடி வீடு |
| 42 | ஐயப்பன் த/பெ. இளச்சான் | 129 | 98.1 | ஷீட் வீடு |
| 43 | கனகசபை த/பெ. இளச்சான் | 129 | 81.36 | மாடி வீடு |
| 44 | சங்கர் த/பெ நடராஜன் | 129 | 92.0 | மாடி வீடு |
| 45 | கிருபாதேவி க/பெ. வசந்த் | 129 | 91.8 | ஷீட் வீடு |
| 46 | அமுதா க/பெ. ஐயப்பன் | 129 | 70.2 | காலி மனை |
| 47 | மோகன் த/பெ. தங்கவேல் | 129 | 145.2 | கூரை வீடு |
| 48 | சுமதி க/பெ. பழனிசாமி | 129 | 120 | கூரை வீடு |
| 49 | தமயந்தி க/பெ. ராஜமாணிக்கம் | 129 | 114 | கூரை வீடு |
| 50 | மணிகண்டன் த/பெ. தாமுபிள்ளை | 129 | 126.0 | மாடி வீடு |
| 51 | தேனருவி க/பெ. கணேசன் | 129 | 276.0 | காலி மனை மற்றும் மாடி வீடு |
| 52 | தேனருவி க/பெ. கணேசன் | 129 | 90.0 | ஷீட் வீடு |
| 53 | சுந்தரி க/பெ. கமலக்கண்ணன் | 129 | 108.0 | கூரை வீடு |
| 54 | பிரியா க/பெ. பாலாஜி | 129 | 98.6 | ஷீட் வீடு |
| 55 | சாந்தி க/பெ. நடராஜன் | 129 | 204.6 | ஷீட் வீடு |
| 56 | ரவிச்சந்திரன் த/பெ. சன்னியாசி | 129 | 109.2 | மாடி வீடு |
| 57 | நடராஜன் த/பெ. சாமிக்கண்ணு | 129 | 121.26 | மாடி வீடு |
| 58 | அமுதா | 129 | 114.4 | கூரை வீடு |
| 59 | சின்னதுரை | 129 | 110.2 | மாடி வீடு |
| 60 | திருஞானம் | 129 | 112.48 | மாடி வீடு |
| 61 | கல்யாணி க/பெ. தனபால் | 129 | 280.8 | மாடி வீடு |
| 62 | தவமணி க/பெ. கண்ணன் | 129 | 187.2 | காலி மனை மற்றும் கூரை |
| 63 | கண்ணகி க/பெ. ராஜசேகரன் | 129 | 213.6 | மாட்டு கொட்டகை |
| 64 | கண்ணகி க/பெ. ராஜசேகரன் | 129 | 160.2 | ஓட்டு வீடு |
| 65 | மீனாட்சி க/பெ. மனோகரன் | 129 | 53.4 | மாடி வீடு |
| 66 | மல்லிகா க/பெ. லட்சுமணன் | 129 | 181.5 | மாடி வீடு |
| 67 | நெப்போலியன் த/பெ. இளம்வழுதி | 129 | 146.0 | காலி மற்றும் ஷீட் |

Water Body :

Revenue village : Usuppur

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|------------------------------------|----------|------|----------------------|
| 1 | தட்சணாமூர்த்தி த/பெ. முத்துகமரசாமி | 185 | 27.7 | கம்பி வேலி |
| 2 | பார்த்தசாரதி த/பெ. ஜெயமணி | 185 | 70.0 | கம்பி வேலி |
| 3 | ஆட்கள் இல்லை | 185 | 24.0 | மாடி கட்டிடம் |

Water Body :

Revenue village : C Thandeswaranallur

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|---|----------|------|----------------------|
| 1 | சுலொச்சனா க/பெ. பிரபாகரன் | 244/30 | 7.2 | வேலி |
| 2 | ஜெகதீசன் த/பெ. சங்கர்ராவ் | 244/29 | 6.0 | வேலி |
| 3 | கௌரி க/பெ. வீரமணி | 244/28 | 6.1 | காலி இடம் |
| 4 | முரகன் த/பெ. துரைசாமி | 244/27 | 6.0 | கம்பி வேலி |
| 5 | தட்சணாமூர்த்தி த/பெ சின்னதம்பி | 244/26 | 9.8 | கம்பி வேலி |
| 6 | பூபதி த/பெ இளஞ்செழியன் | 244/14 | 13.5 | கம்பி வேலி |
| 7 | சேதுராமன் த/பெ. செளரிராஜன் | 244/13 | 12.2 | கம்பி வேலி |
| 8 | கயல்விழி த/பெ. பூபதி | 244/12 | 12.2 | கம்பி வேலி |
| 9 | தமிழ்செல்வன் த/பெ. துரைசாமி | 244/11 | 12.2 | கம்பி வேலி |
| 10 | .ஸ்ரீபேச்சியம்மன் ஆலயம் | 240/27 | 38.6 | கம்பி வேலி |
| 11 | அறவலி த/பெ கல்யாணசுந்தரம் | 240/26 | 12.0 | கம்பி வேலி |
| 12 | செல்வராஜ் த/பெ. குப்புசாமி | 240/25 | 8.5 | கம்பி வேலி |
| 13 | தேவநாதன் த/பெ மதியழகன் | 240/24 | 7.3 | கம்பி வேலி |
| 14 | சாவித்திரி க/பெ. செந்தாமரைகண்ணன் | 240/23 | 10.5 | காலி இடம் |
| 15 | ஜெயராமன் த/பெ. வைத்தியலிங்கம் | 240/22 | 9.2 | காலி இடம் |
| 16 | ராமலிங்கம் த/பெ. ராஜமாணிக்கம் பழனிவேல் த/பெ. சுண்முகம் சந்திரசேகரன் | 239/16 | 30.4 | காலி இடம் |
| 17 | முருகன் த/பெ கலியமூர்த்தி சாந்தி க/பெ. கிருஷ்ணமூர்த்தி | 235/23 | 21.2 | கட்டிட வேலி |

| வ.எண் | ஆக்கிரமிப்புதாரர் விபரம் | புல எண். | அளவு | ஆக்கிரமிப்பின் தன்மை |
|-------|------------------------------------|----------|-------|----------------------|
| 18 | அமலநாதன் த/பெ. சாந்தப்பன் | 235/22 | 19.2 | முள்ளு வேலி |
| 19 | பாலகிருஷ்ணன் த/பெ. பஞ்சநாதன் | 235/21 | 12.2 | காலி இடம் |
| 20 | விஸ்வநாதன் த/பெ சோமசுந்தரம் | 235/20 | 12.6 | கம்பி வேலி |
| 21 | தேன்மொழி க/பெ. முத்து | 235/19 | 11.4 | காலி இடம் |
| 22 | தினகரன் | 235/18 | 11.0 | காலி இடம் |
| 23 | மனோகரன் த/பெ.பச்சமுத்து | 235/17 | 10.8 | கம்பி வேலி |
| 24 | மனோகரன் த/பெ. பச்சமுத்து | 233/25 | 11.8 | கம்பி வேலி |
| 25 | மலர் க/பெ சந்திரசேகர் | 236/3 | 27.6 | காலி இடம் |
| 26 | செல்வராஜ் | 236/2 | 26.5 | காலி இடம் |
| 27 | தியாகராஜன் த/பெ. குஞ்சிதபாதம் | 236/1 | 19.8 | கட்டிட வேலி |
| 28 | ஹதர்நிசா க/பெ. அய்யாக்கான் | 43 | 69.5 | கூரை வீடு |
| 29 | செல்வம் த/பெ. குஞ்சிதபாதம் | 236/6 | 9.6 | காலி இடம் |
| 30 | சசிசுமார் த/பெ. கிவானந்தம் | 235/15 | 117.2 | கம்பி வேலி |
| 31 | விஜயலட்சுமி க/பெ. தேவராஜன் | 235/13 | 120.0 | காலி இடம் |
| 32 | சூரியபிரகாசம் த/பெ. சுச்சிதானந்தம் | 234/14 | 84.0 | காலி இடம் |
| 33 | மஸ்தூர் அகமது த/பெ அப்துல்காதர் | 234/13 | 77.7 | கட்டிட வேலி |
| 34 | செல்வராசு த/பெ. பூராசாமி | 234/12 | 80.4 | கட்டிட வேலி |
| 35 | கிருஷ்ணமூர்த்தி த/பெ. முருகையன் | 42/9 | 76.0 | காலி இடம் |
| 36 | தெய்வானை க/பெ. நவந்தகிருஷ்ணன் | 233/24 | 10.9 | கட்டிட வேலி |
| 37 | சிங்காரம் த/பெ. கணபதி | 233/23 | 14.8 | கம்பி வேலி |
| 38 | ஜெகநாதன் த/பெ. கோவிந்தசாமி | 233/22 | 17.2 | காலி இடம் |
| 39 | ஜெகநாதன் த/பெ. கோவிந்தசாமி | 233/21 | 16.6 | காலி இடம் |
| 40 | லதா க/பெ. முத்துகமரன் | 233/20 | 18.4 | காலி இடம் |
| 41 | காமாட்சி க/பெ. முத்துகமரசாமி | 233/19 | 21.6 | காலி இடம் |
| 42 | அலமேலு அம்மாள் க/பெ.ராமானுஜம் | 239/14 | 19.8 | கட்டிட வேலி |
| 43 | கோதை க/பெ. கோவிந்தராஜ் | 43 | 79.0 | கூரை வீடு |
| 44 | சங்கரி க/பெ. சங்கரசர்மா | 239/9 | 23.7 | காலி இடம் |

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|-------|----------------------------------|----------|-------|----------------------|
| 45 | சண்முகசுந்தரம் த/பெ.குஞ்சிதபாதம் | 239/2 | 33.0 | காலி இடம் |
| 46 | சரோஜா க/பெ. சீனிவாசன் | 239/1 | 39.0 | கூரை வீடு |
| 47 | மணி | 236/4A | 32.9 | மாடி கட்டிடம் |
| 48 | செல்வராஜ் த/பெ. வேலாயுதம் | 42/8 | 67.1 | காலி இடம் |
| 49 | லட்சுமி க/பெ. கலியமூர்த்தி | 42/7A | 10.1 | சிமெண்ட் வேலி |
| 50 | சுரேஷ் த/பெ. இராஜகோபால் | 42/7B | 107.0 | தள கட்டிடம் |
| 51 | பாஸ்கரன் த/பெ. வேணுகோபால் | 245/1 | 12.0 | காலி இடம் |
| 52 | சம்பத் த/பெ சின்னசாமி | 245/2 | 10.0 | காலி இடம் |
| 53 | பிரகாஷ் த/பெ. விஜயகுமார் | 245/3 | 9.6 | கம்பி வேலி |
| 54 | முகமது ஹய்யு | 245/4 | 9.6 | காலி இடம் |
| 55 | இமயவரம்பன் த/பெ. இராமலிங்கம் | 245/5 | 11.2 | கம்பி வேலி |
| 56 | அன்பரசி க/பெ சரவணன் | 49/3 | 12.0 | கம்பி வேலி |
| 57 | நடனசபாபதி | 49/4 | 12.0 | காலி இடம் |
| 58 | ரமேஷ் | 49/5 | 12.0 | கம்பி வேலி |
| 59 | விஜயலட்சுமி க/பெ. ஆதித்தன் | 49/6 | 15.0 | கம்பி வேலி |
| 60 | சண்முகம் த/பெ. முத்துசாமி | 43 | 79.2 | கூரை வீடு |

UNTREATED SEWAGE IN WATER BODIES – ACTION TAKEN

Following the National Green Tribunal's order , steps were taken to identify the persons leaving untreated sewage into water bodies in Municipal and adjacent panchayat limits.

The following is the list of 403 persons leaving untreated sewage.

பாதாள சாக்கடை வீட்டு இணைப்பு இல்லாத விவரம் – list

குமராட்சி ஒன்றியம்

கழிவு நீரை வெளியேற்றும் வீடுகள்

| உசுப்பூர் | | | |
|-----------|------------------------------------|----|----------------------------------|
| 1 | அருள் த/பெ. வைத்தியநாதசாமி | 5 | அருள்ஜோதி க/பெ.ராஜேந்திரன் |
| 2 | சுபலெட்சுமி க/பெ ஜானகிராமன் | 6 | புனிதா க/பெ. மருதவாணன் |
| 3 | சி.கே.திருமணமண்டபம் | 7 | சாவித்திரி த/பெ. ரத்தினம் |
| 4 | திருநாவுக்கரசு த/பெ.பாலசுப்ரமணியன் | 8 | திருநாவுக்கரசு த/பெ. சிதம்பரம் |
| 9 | வசந்தி க/பெ. மதிவாணன் | 20 | ஆனந்தராமன் த/பெ. பெருமாள் |
| 10 | நடராஜன் த/பெ. பெருமாள் | 21 | ராஜசேகர் த/பெ.கிருஷ்ணன் |
| 11 | சுமதி க/பெ. செல்வபாண்டியன் | 22 | இளமாறன் த/பெ. சம்பந்தம் |
| 12 | கொளஞ்சி க/பெ. செல்வராஜ் | 23 | இளங்கோவன் த/பெ. சுப்ரமணியன் |
| 13 | கொவி.மணிவண்ணன் த/பெ. கோவிந்தராஜ் | 24 | குணசேகரன் த/பெ. வைத்தியநாதன் |
| 14 | ஜெயக்குமார் த/பெ. கலியபெருமாள் | 25 | செந்தில்நாதன் த/பெ. வைத்தியநாதன் |
| 15 | ரமேஷ் த/பெ. செல்வராஜ் | 26 | அரங்கநாதன் |
| 16 | புனிதவள்ளி க/பெ. அருள்மொழிவர்மன் | 27 | அன்பழகன் |
| 17 | தினகரன் த/பெ. ராஜமாணிக்கம் | 28 | பிரகாஷ் த/பெ. பாலசுப்ரமணியன் |
| 18 | ராஜேந்திரன் த/பெ. ராமாணிக்கம் | 29 | சுரேந்திரன் த/பெ. நடராஜன் |
| 19 | மீனா | | |

| சிதம்பரம் நான்முனிசிபல் கிராமம் சிவசக்தி நகர் | | | |
|---|---------------------|----|--------------------|
| 33 | சுந்தரமூர்த்தி.ஆர் | 47 | விருதகிரி |
| 34 | கிருஷ்ணமூர்த்தி .டி | 48 | சங்கரன் |
| 35 | உமாகாந்தன் | 49 | மணிகுந்தரம் |
| 36 | பாலமுரளி | 50 | செங்குட்டுவன்.ஆர். |
| 37 | முத்துக்குமார்.ஆர். | 51 | திலகம்.பி |
| 38 | செந்திலநாதன்.பி | 52 | தமிழரசி.வி |
| 39 | சுப்ரமணியம் | 53 | விஜயரகுநாத் |
| 40 | சக்கரநாராயணன் .எஸ் | 54 | அம்பிகாபதி |
| 41 | சதாசிவம் | 55 | தமிழ்தாசன்.கே. |
| 42 | அண்ணாமலை | 56 | தட்சணாமூர்த்தி |
| 43 | செந்தில் குமார் | 57 | ராஜதுரை.சி |
| 44 | அசமத்பாய் | 58 | முகமது ரபிக் |
| 45 | அருண்பிரசாத் | 59 | வேலாயுதம் |
| 46 | பாலச்சத்திரன் | 60 | சர்குணராஜன் |